

ORISSA HIGH COURT

FILING REPORT AS ON :01/08/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	ARBA/0000015/2023	M/S. RAVI UDYOG PVT. LTD. VS	BIPLAB P.B.BAHALI VS	// ()
2	BLAPL/0008607/2023	M/S. ESSEL MINING AND INDUSJTRIES LTD. (MAIL) ARJUN PANGI VS	SURYAKANTA DWIBEDI VS	// PADWA /78 /2023 ()
3	BLAPL/0008608/2023	STATE OF ODISHA RUSHI @ RUSHAV NAIK VS	SATYA RANJAN MULIA VS	// CHHENDIPADA /313 /2022 ()
4	BLAPL/0008609/2023	STATE OF ODISHA SAMIR DALAI VS	CHHABI BEHERA VS	// / /0 ()
5	BLAPL/0008610/2023	STATE OF ODISHA SANTOSH SINGH VS	PRADEEP KUMAR DAS VS	// / /0 ()
6	BLAPL/0008611/2023	STATE OF ODISHA RINKU MOHARANA VS	GYANA RANJAN DHAL VS	// KHANDAGIRI P.S. /540 /2020 ()
7	BLAPL/0008612/2023	STATE OF ODISHA KISHAN BADASETH VS	LAMBODOR ACHARI VS	// RAIKIA /53 /2023 ()
8	BLAPL/0008613/2023	STATE OF ODISHA GANESWAR DAS VS	CHANDANA MISHRA VS	// PHIRINGIA /22 /2023 SPECIAL JUDGE, PHULBANI(Kandhamal)
9	BLAPL/0008614/2023	STATE OF ODISHA GANGA @ GANGADHAR @ KRISHNA NAIK VS	LAMBODOR ACHARI VS	// Spl/0000026/2023 BHANJANAGAR /387 /2023 ()
10	BLAPL/0008615/2023	STATE OF ODISHA BIJAY KUMAR BHOI VS	SATYABRATA PANDA VS	// PADAMPUR /139 /2023 ()
11	BLAPL/0008616/2023	STATE OF ODISHA ARUN BAGH VS	ARIJEET MISHRA VS	// JEYPORE TOWN /181 /2023 ()
		STATE OF ODISHA		//

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12	BLAPL/0008617/2023	CHUDAMANI SAGARIA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	//0 () //
13	BLAPL/0008618/2023	SANTOSH SAGARIA VS STATE OF ODISHA	AKSHAYA KUMAR SAHOO VS	//0 () //
14	BLAPL/0008619/2023	RAJU MEHER VS STATE OF ODISHA	SATYABRATA PANDA VS	PADAMPUR /139 /2023 () //
15	BLAPL/0008620/2023	RANJAN GURU VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	JUNAGARH /370 /2022 () //
16	BLAPL/0008621/2023	PARSURAM NAYAK @ PARSURAM NAIK VS STATE OF ODISHA	JANAKI KANTA MAHAPATRA VS	JARADA /204 /2023 () //
17	BLAPL/0008622/2023	JAKIR KHAN VS STATE OF ODISHA	BALARAM KHARA VS	JEYPORE SADAR /173 /2023 () //
18	BLAPL/0008623/2023	BANTI @ BISWANATH MAJHI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KHATIGUDA /25 /2023 () //
19	BLAPL/0008624/2023	RABINDRA PARIDA VS STATE OF ODISHA	BASUDEV PUJARI VS	PURUSHOTTAMPUR /437 /2023 () //
20	BLAPL/0008625/2023	TULARAM HARIJAN @ SIRA VS STATE OF ODISHA	ARJEET MISHRA VS	KOTPAD /38 /2023 () //
21	BLAPL/0008626/2023	DAMBARUDHAR MAJHI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	PADWA /78 /2023 () //
22	BLAPL/0008627/2023	BHOLA @ MRUTYUNJAYA BARIK VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	PURI TOWN /82 /2018 () //
23	BLAPL/0008628/2023	KANHU @ RANJIT ROUT	DEBASNAN DAS	DHENKANAL SADAR /679 /2022

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0008629/2023	KUNA CHANDRA SWAIN	SATYA RANJAN MULIA	JAGATPUR /145 /2013
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0008630/2023	RANIA @ SUBASH CHANDRA DAS	DEEPAK KU SAHOO	RAJKANIKA /352 /2023
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0008631/2023	BAPUN PRADHAN	SATYABRATA PANDA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0008632/2023	TAPU @ TAPAS KAR	PRADEEP KUMAR PRADHAN	BARANGA /229 /2023
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0008633/2023	MITHILESH KUMAR DUBE	T.N. MURTY	DAMANJODI /65 /2020
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0008634/2023	MOTILAL BARIK @ TUTUN	PRADIPTA BEURA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0008635/2023	LAXMIDHARA TAKRI	S.S.RAY (2)	AMBADOLA /183 /2022
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0008636/2023	BALARAM DAS	GURUPRASAD BEHERA	DHENKANAL TOWN /75 /2021
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0008637/2023	PANKAJ MALLIK	SAROJ KUMAR MISHRA	KANTAMAL /81 /2023
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0008638/2023	RAJESH PARIDA @ RAJESH RANJAN PARIDA	AMLAN SHAKTI PAUL	KHURDA MODEL /342 /2023
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0008639/2023	SAFI BULLA KHAN	JYOTIRMAYA SAHOO	RAIGHAR /90 /2023
		VS	VS	()

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35	BLAPL/0008640/2023	STATE OF ODISHA PANKAJ SHARMA VS	NIRAKAR MALI VS	// / /0 ()
36	BLAPL/0008641/2023	STATE OF ODISHA AJIT KANTA @ SETHY VS	DEEPANKAR PANIGRAHY VS	// SUNABEDA /160 /2021 ()
37	BLAPL/0008642/2023	STATE OF ODISHA RASHMI RANJAN NAYAK VS	TARA PRASAD MOHAPATRA VS	// PURI SADAR /116 /2023 ()
38	BLAPL/0008643/2023	STATE OF ODISHA BAPUNA SETHA VS	CHANDANA MISHRA VS	// PHIRINGIA /22 /2023 ()
39	BLAPL/0008644/2023	STATE OF ODISHA KISHORE KUMAR JENA VS	NIKUNJA KUMAR ROUT VS	// PATTAMUNDAI /188 /2020 ()
40	BLAPL/0008645/2023	STATE OF ODISHA MERA BIBI @ MERA BISIS @ SULEKHA BIBI VS	SUSHANTA HARICHANDAN VS	// BADAMBADI /232 /2022 ()
41	BLAPL/0008646/2023	STATE OF ODISHA AMIT AGARWAL VS	DEVASHIS PANDA VS	// / /0 ()
42	BLAPL/0008647/2023	REPUBLIC OF INDIA HAPPY @ DURGA PRASAD SAHOO VS	DEVASHIS PANDA VS	// KHANDAGIRI P.S. /635 /2019 ()
43	BLAPL/0008648/2023	STATE OF ODISHA ADU SANTA VS	JYOTIRMAYA SAHOO VS	// DABUGAM /5 /2023 ()
44	BLAPL/0008649/2023	STATE OF ODISHA UMESH BEHERA VS	JUGALA KISHORE PANDA VS	// SPL.TASK FORCE /19 /2022 ()
45	BLAPL/0008650/2023	STATE OF ODISHA JUEL SENAPATI VS STATE OF ODISHA	SURYAKANTA DASMOHAPATRA VS	// KESINGA /257 /2019 () //

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46	BLAPL/0008651/2023	GOBINDA MAHANAND VS STATE OF ODISHA	MANOJ KUMAR PANDA VS	NAWAPARA /121 /2023 () //
47	BLAPL/0008652/2023	TAIMUR KHAN VS STATE OF ODISHA	RAMAKANTA PRADHAN VS	PANIKOILI /178 /2023 () //
48	BLAPL/0008653/2023	KUNU PRADHAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	MANCHESWAR P.S. /68 /2023 () //
49	BLAPL/0008654/2023	AMULYA PARIDA VS STATE OF ODISHA	SABYASACHI MISHRA VS	INFOVALLY UPD BHUBANESWAR /196 /2023 () //
50	BLAPL/0008655/2023	JOGESWAR BEHERA VS STATE OF ODISHA	SUSIL KUMAR PATTNAIK VS	TIKAYATPALI /35 /2023 () //
51	BLAPL/0008656/2023	SATYA NARAYAN NAYAK VS STATE OF ODISHA	BHABANI SANKAR DAS VS	KHALLIKOTE /488 /2023 () //
52	BLAPL/0008657/2023	PABITRA CHORCHI @ KRUSHNA VS STATE OF ODISHA	RAMDAS ACHARY VS	NAYAPALLI P.S. /71 /2022 () //
53	BLAPL/0008658/2023	AGLIMA BIBI @ RASEDHA BIBI @ AKLIMA BIBI VS STATE OF ODISHA	SUSHANTA HARICHANDAN VS	BADAMBADI /232 /2022 () //
54	BLAPL/0008659/2023	PABANI JENA VS STATE OF ODISHA	DEBASNAN DASH VS	AUL /123 /2019 () //
55	BLAPL/0008660/2023	SRIMATI SAHU VS STATE OF ODISHA	BIBHU PRASAD DAS VS	JARAPADA /96 /2023 () //
56	BLAPL/0008661/2023	SIPU @ SIPUN PATRA VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	KAMAKHYANAGAR /300 /2022 () //
57	BLAPL/0008662/2023	RABI KHILLA @ RABI KHILA	JULU KHANSAMA	JEYPORE SADAR /186 /2023

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		VS	VS	()
		STATE OF ODISHA		//
58	BLAPL/0008663/2023	ANANTA RAITA	JYOTIRMAYA SAHOO	DIGAPAHANDI /2 /2022
		VS	VS	()
		STATE OF ODISHA		//
59	BLAPL/0008664/2023	BALABHADRA BEHERA	PRAFULLA KUMAR KHATEI	/ /0
		VS	VS	()
		STATE OF ODISHA		//
60	BLAPL/0008665/2023	BAIKUNTHA NAYAK	BIJAY KUMAR BEHERA	BEGUNIA P.S. /166 /2021
		VS	VS	()
		STATE OF ODISHA		//
61	BLAPL/0008666/2023	JITENDRA KUMAR NAYAK	HEMANTA KUMAR TRIPATHY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
62	BLAPL/0008667/2023	LAXMIDHAR MOHANTY	HEMANTA KUMAR TRIPATHY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
63	BLAPL/0008668/2023	BISWARANJAN MOHAPATRA	SHUBHANI SARKHEL	SAHADEV KHUNTA /303 /2023
		VS	VS	()
		STATE OF ODISHA		//
64	BLAPL/0008669/2023	KANHA NAIK @ KANHA NAYAK	AMLAN SHAKTI PAUL	KHURDA MODEL /271 /2023
		VS	VS	()
		STATE OF ODISHA		//
65	BLAPL/0008670/2023	MANTU SAHU	SUJIT KUMAR PATTNAIK	BADABAZAR /196 /2023
		VS	VS	()
		STATE OF ODISHA		//
66	BLAPL/0008671/2023	DEBABRATA ROUT	ASIT KUMAR OTTA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
67	CMAPL/0000542/2023	SANYASI CHARAN PATRA	ADV.	/ /
		VS	VS	()
		STATE OF ODISHA		//
68	CMAPL/0000543/2023	MONALISA DAS	ADV.	/ /
		VS	VS	()

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69	CMAPL/0000544/2023	SRIKUMAR ROUTRAY SURESH CHANDRA DEBATA VS	ADV. VS	// // ()
70	CMAPL/0000545/2023	UPALA PATI KRISHNAMURTY RAMAHARI SENAPATI VS	ADV. VS	// // ()
71	CMAPL/0000546/2023	DIST. JUDGE, BALASORE SK.WAZEER AHMED VS	ADV. VS	// // ()
72	CMAPL/0000547/2023	NAGINA BANU DR. BALADEV ASH VS	SAMEER KUMAR MISHRA VS	// // ()
73	CMP/0000842/2023	STATE OF ODISHA RANJIT KUMAR JENA VS	KSHIROD KUMAR ROUT VS	// // CIVIL JUDGE (SD),JAJPUR(Jajapur) CS/0000416/2012
74	CMP/0000843/2023	UCHHABA JENA TUNA DEHURY VS	SIDHARTH SHANKAR PADHY VS	// // ()
75	CMP/0000844/2023	SANTOSH KUMAR DEHURY NALINI PRAVA SINGH VS	RANJAN KUMAR ROUT VS	// // ()
76	CMP/0000845/2023	BISWAJIT NATHA JAINUL HAQUE VS	RAMDAS ACHARY VS	// // ()
77	CMP/0000846/2023	SAMSUL KHADIM ANJAN KUMAR MOHAPATRA VS	ASHUTOSH MISHRA VS	// // ()
78	CONTC/0005515/2023	PRAMOD KUMAR PATRA OM PRAKASH AGARWAL VS	DINESH KUMAR MOHANTY VS	// // ()
79	CONTC/0005516/2023	MUKESH KUMAR BHAMBOO, IPS SARAT KUMAR PATTNAIK VS	ADV VS	// // ()
		ANU GARG, I.A.S.		//

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80	CONTC/0005517/2023	BABANATH SAHU VS	SIDHARTH PRASAD DAS VS	// ()
81	CONTC/0005518/2023	PRADOSH KUMAR NAYAK, DISTRICT EDUCATION OFFICER, GAJAPATI DHANURDAR CHAMPATIRAY @ D.D.CHAMPATIRA YA. SANGANERIA VS	VS	// // ()
82	CONTC/0005519/2023	ASHOK KUMAR BEHERA, SUPERINTENDING ENGINEER, RURAL WORKS DIVISION, BBSR DHANURDAR CHAMPATIRAY @ D.D.CHAMPATIRA YANIRUDHA SANGANERIA VS	VS	// // ()
83	CONTC/0005520/2023	ASHOK KUMAR BEHERA, SUPERINTENDING ENGINEER, RURAL WORKS DIVISION, BBSR DHANURDAR CHAMPATIRAY @ D.D.CHAMPATIRA YA. SANGANERIA VS	VS	// // ()
84	CONTC/0005521/2023	ASHOK KUMAR BEHERA, SUPERINTENDING ENGINEER, RURAL WORKS DIVISION, BBSR DHANURDAR CHAMPATIRAY @ D.D.CHAMPATIRA YA.SANGANERIA VS	VS	// // ()
85	CONTC/0005522/2023	ASHOK KUMAR BEHERA, SUPERINTENDING ENGINEER, RURAL WORKS DIVISION, BBSR DHANURDAR CHAMPATIRAY @ D.D.CHAMPATIRA YA. SANGANERIA VS	VS	// // ()
86	CONTC/0005523/2023	ASHOK KUMAR BEHERA, SUPERINTENDING ENGINEER, RURAL WORKS DIVISION, BBSR VIMTAS SCHOOL OF PHARMACY, KORAPUT VS	ADV. VS	// // ()
87	CONTC/0005524/2023	ANIL MITTAL, IN CHARGE REGISTRAR CUM SECY., PHARMACY COUNCIL OF INDIA, NBCC CENTRE ARATI DAS VS	PRADEEP KUMAR DAS (1) VS	// // ()
88	CONTC/0005525/2023	ASWATHY S., I.A.S. SURACHITA JENA VS	ADV. VS	// // ()
89	CONTC/0005526/2023	ASWATHY S, IAS SANKAR JENA VS	PRAMOD KUMAR NAYAK VS	// // ()
90	CONTC/0005527/2023	SAKTIKANT RAY, OAS(S) KEDAR CHANDRA NAYAK VS	SATYAJIT MOHAPATRA 2 VS	// // ()
91	CONTC/0005528/2023	MOHINI KUMAR NAIK, OAS MRUTYUNJAY PANDA	ADV	// //

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		VS	VS	0
92	CONTC/0005529/2023	ASWATHY S., I.A.S. MANJULATA SWAIN	ADV.	//
		VS	VS	0
93	CONTC/0005530/2023	RAMA CHANDRA NAHAKA, D.E.O., KORAPUT REBATI SAHOO	ADV.	//
		VS	VS	0
94	CONTC/0005531/2023	NITIN KUSHALAKAR DAGUDU, SUPT. OF POLICE, KEONJHAR NANDA KISHORE PANDA	ADV.	//
		VS	VS	0
95	CONTC/0005532/2023	ANU GARG, ADDL. SECY., WR DEPT., BBSR BHRAMAR SAMAL	ADV.	//
		VS	VS	0
96	CONTC/0005533/2023	ANU GARG, COMMNR. CUM SECY., WR DEPT., BBSR NRUSINGH CHARAN SAHOO	ADV.	//
		VS	VS	0
97	CONTC/0005534/2023	AMULYA CHANDRA SAHOO, TAHASILDAR, TIRTOL SANKARSAN MISHRA	SARITA PANDA	//
		VS	VS	0
98	CONTC/0005535/2023	BRUNDABAN SATHPATHY, DIRECTOR OF ELEMENTARY EDUCATION, ORISSA, BBSR. S.K. TAFIZUL HOSSAIN	ADV	//
		VS	VS	0
99	CONTC/0005536/2023	BIBHUTI BHUSAN BEHERA, DIVISIONAL FOREST OFFICER, PADAMPUR PRASANT KUMAR NAIK	ADV.	//
		VS	VS	0
100	CONTC/0005537/2023	SIDHARTH SANKAR SWAIN, COLLECTOR AND D.M., ANGUL PRADIPTA KUMAR MOHANTY	ADV.	//
		VS	VS	0
101	CONTC/0005538/2023	RABINARAYAN PRADHAN, ADDL. SUB COLLECTOR CUM ADDL. CONSOLIDATION OFFICER, NIMAPARA SATEESH KUMAR PRADHAN	SUDHEER KUMAR SAHOO	//
		VS	VS	0
102	CONTC/0005539/2023	SABITA ACHARYA, VICE CHANCELLOR, UTKAL UNIVERSITY, VANI VIHAR, BBSR RANJIT KUMAR MOHANTY	JYOTI RANJAN DEO	//
		VS	VS	0

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103	CONTC/0005540/2023	SATYABRATA SAHU, ADDL. CHIEF SECY., R AND DM DEPT. SUBHADRA MOHAPATRA VS	ADV. VS	// // ()
104	CONTC/0005541/2023	ASWATHY S., I.A.S. ANIMESH KUMAR GIRI VS	ADV. VS	// // ()
105	CONTC/0005542/2023	ASWATHY S., IAS SANDIP MISHRA VS	ADV. VS	// // ()
106	CONTC/0005543/2023	SUDHANSHU MOHAN SAMAL, I.A.S. RAJAT KUMAR MOHANTY VS	DR. JITENDRA KUMAR LENKA VS	// // ()
107	CONTC/0005544/2023	ASWATHY S., IAS RADHAKANTA BARIK VS	ADV. VS	// // ()
108	CONTC/0005545/2023	VIR VIKRAM YADAV, IAS ACHYUTANANDA DAS VS	DEBENDERA MOHANTA VS	// // ()
109	CRLA/0000853/2023	USHA PADHI, IAS CHATURBHUJA KHAMARY VS	BHABANI SHANKAR DASPARIDA VS	// // ()
110	CRLA/0000854/2023	STATE OF ODISHA DEBANANDA SA @ DEBANAND SA VS	DEVASHIS PANDA VS	// // ()
111	CRLA/0000855/2023	STATE OF ODISHA(VIG.) SHYAMAGHANA NAYAK @ SHYAMAGHAN VS	BIJAY KUMAR BEHERA VS	// // ()
112	CRLA/0000856/2023	STATE OF ODISHA PRASANTA BEHERA VS	ASHOK KUMAR PATTANAIK (A) VS	// // ()
113	CRLA/0000857/2023	STATE OF ODISHA BANA @ BRAHMAND @ BRAHMANAND BAG VS	JNYANANANDA PANDA VS	// // ()
		STATE OF ODISHA		//

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114	CRLA/0000858/2023	UMESH CHANDRA MISHRA VS STATE OF ODISHA	T.G.N. MURTY VS	KORAPUT VIGILANCE /6 /2014 () //
115	CRLLP/0000049/2023	STATE OF ODISHA VS SOUBHAGYABATI JENA	SANGRAM DAS, S.C. (VIGILANCE) VS	VIGILANCE PS (BERHAMPUR) /1 /2016 () //
116	CRLLP/0000050/2023	STATE OF ODISHA VS G. ASANTULU	SANGRAM DAS, S.C. (VIGILANCE) VS	VIGILANCE PS (BERHAMPUR) /55 /2009 () //
117	CRLMA/0000280/2023	LALITA MOHAN DAS VS ASSISTANT DIRECTOR, (ED), BBSR	ADV. VS	BHUBANESWAR VIGILANCE /28 /2009 () //
118	CRLMA/0000281/2023	SASMITA BEHERA VS STATE OF ODISHA	ADV. VS	/ /0 () //
119	CRLMA/0000282/2023	SANDHYARANI RATH VS STATE OF ODISHA	ADV. VS	/ /0 () //
120	CRLMA/0000283/2023	SHAHINA BANO VS WASIM AKHTER WARSI	ADV. VS	/ /0 () //
121	CRLMA/0000284/2023	KRUSHNA CHANDRA BEHERA VS REPUBLIC OF INDIA(CBI)	ADV. VS	/ /0 () //
122	CRLMA/0000285/2023	SUBRAT KUMAR MOHAPATRA VS STATE OF ODISHA	ADV. VS	/ /0 () //
123	CRLMC/0003341/2023	PRATIBHA BAG VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	/ /0 S.D.J.M.-CIVIL JUDGE (JD),BOLANGIR(Balangir) CMC/0000020/2020
124	CRLMC/0003342/2023	AMIT MANTRY@AMITA MANTRI VS STATE OF ODISHA	SAMIRKANT MANTRI VS	ADVA /46 /2017 () //
125	CRLMC/0003343/2023	BAULI @ BIMALAKANTA MALIK	GURUPRASAD BEHERA	KHANTAPADA /64 /2017

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		VS	VS	()
126	CRLMC/0003344/2023	STATE OF ODISHA B.JANARDHANA RAO	BIGYAN KUMAR SHARMA	// R.UDAYAGIRI /49 /2014
		VS	VS	SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati)
127	CRLMC/0003345/2023	STATE OF ODISHA JANRAS TURUK	ARIJEET MISHRA	GR/0000025/2016 BOIPARIGUDA /89 /2020
		VS	VS	S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Koraput)
128	CRLMC/0003346/2023	STATE OF ODISHA RAJU HARIJAN	ARIJEET MISHRA	GR/0000515/2020 JEYPORE SADAR /71 /2021
		VS	VS	S.D.J.M.-CIVIL JUDGE (JD),JEYPORE(Koraput)
129	CRLMC/0003347/2023	STATE OF ODISHA NANUA @ NARAYAN CHANDRA DAS	DEEPAK KUMAR SAHOO	GR/0000307/2021 / /0
		VS	VS	()
130	CRLMC/0003348/2023	STATE OF ORISSA SESHADEVA SUAR	BIRAJA PRASANNA DAS	// CHAMAKHANDI /188 /2023
		VS	VS	()
131	CRLMC/0003349/2023	STATE OF ODISHA AJIT KUMAR DAS	AMLAN SHAKTI PAUL	// JANKIA P.S. /158 /2023
		VS	VS	()
132	CRLMC/0003350/2023	STATE OF ODISHA KALU BHOL @ JANMEJAY BHOL	AMLAN SHAKTI PAUL	// JANKIA P.S. /411 /2022
		VS	VS	()
133	CRLMC/0003351/2023	STATE OF ODISHA DR. PARAMANDA ACHARYA	MANOJ KUMAR MOHAPATRA	// JAGATSINGPUR /162 /2018
		VS	VS	()
134	CRLMC/0003352/2023	STATE OF ODISHA SUBASH @ PRADEEP KUMAR BEHERA	JYOTIRMAYA SAHOO	// RANPUR /156 /2017
		VS	VS	()
135	CRLMC/0003353/2023	STATE OF ODISHA SUBRAT KUMAR MOHAPATRA	BISWAJIT NAYAK	// COLLIERY /7 /2022
		VS	VS	()
136	CRLMC/0003354/2023	STATE OF ODISHA SIYARAM @ PRAMOD KUMAR TADINGI	DEEPANKAR PANIGRAHY	// NARAYANPATNA /39 /2017
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	CRLMC/0003355/2023	STATE OF ODISHA SANTOSH KUMAR SWAIN VS	DEEPANKAR PANIGRAHY VS	// SUNABEDA /9 /2014 ()
138	CRLMC/0003356/2023	STATE OF ODISHA BARENDRA NARAYAN MAHAPATRA VS	DEBASNAN DAS VS	// CUTTACK VIGILANCE /247 /2010 ()
139	CRLMC/0003357/2023	STATE OF ODISHA(VIG.) PRADEEP SAHOO VS	PRAKASH KUMAR BEURA VS	// BANKI /61 /2012 ()
140	CRLMC/0003358/2023	STATE OF ODISHA SAUBHAGYA KUMAR JENA VS	ASHOK JENA VS	// TANGI /77 /2014 ()
141	CRLMC/0003359/2023	STATE OF ODISHA TIKERAM SAHU VS	MANOJ KUMAR PANDA VS	// BADABAZAR /238 /2023 ()
142	CRLMC/0003360/2023	STATE OF ODISHA SK. TAIRUDDIN @ BABU VS	RAGHUNATH SINGH VS	// CAPITAL P.S. /308 /2019 ()
143	CRLMC/0003361/2023	STATE OF ODISHA ISTAR KHAN@PAPA@RASTAR KHAN VS	AMULYA RATNA PANDA VS	// JAJPUR TOWN /283 /2021 ()
144	CRLMC/0003362/2023	STATE OF ODISHA DHANRAJ REDDY VS	RAMDAS ACHARY VS	// LAXMISAGAR P.S. /190 /2021 ()
145	CRLMC/0003363/2023	STATE OF ODISHA BIMALAKANTA MALIK @ BAULI VS	GURUPRASAD BEHERA VS	// KHANTAPADA /2 /2018 ()
146	CRLMC/0003364/2023	STATE OF ODISHA LAMBODAR BEHERA VS	SUMIT LAL VS	// / /0 ()
147	CRLMC/0003365/2023	STATE OF ODISHA RINKU @ AMARESH NAYAK VS	SATYA NARAYAN MISHRA 4 VS	// MARINE CHUDAMANI /96 /2022 ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	CRLMC/0003366/2023	SURYAKANTA BEHERA VS STATE OF ODISHA	SUMIT SEKHAR PATTANAİK VS	BADAMBADI /67 /2023 () //
149	CRLMC/0003367/2023	BIMALAKANTA MALİK @ BAULI VS STATE OF ODISHA	GURUPRASAD BEHERA VS	KHANTAPADA /301 /2018 () //
150	CRLMC/0003368/2023	NARAYAN BISNOI VS STATE OF ODISHA	MANORANJAN PADHY VS	BOIPARIGUDA /108 /2022 () //
151	CRLMC/0003369/2023	PANKAJ AGARWALLA VS STATE OF ODISHA	RAMESH AGARWAL VS	EOW,BHUBANESWAR /16 /2017 () //
152	CRLMC/0003370/2023	NARAYAN SETHY VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	KODALA /130 /2007 () //
153	CRLMC/0003371/2023	PRAVIN KUMAR MALLICK@PINKU@BABU MALICKKULDEEP MOHANTY VS STATE OF ODISHA	 VS	BHADRAK RURAL /74 /2018 () //
154	CRLMP/0001517/2023	SAMBHU SAHOO VS STATE OF ODISHA	NIRANJAN LENKA VS	/ /0 () //
155	CRLMP/0001518/2023	SANGEETA MOHAPATRA VS THE STATE OF ODISHA	BIJAY KUMAR ROUSTRAY VS	/ /0 () //
156	CRLMP/0001519/2023	MANO RANJITA BEHERA VS STATE OF ODISHA	RESHMA BEHERA VS	/ /0 () //
157	CRLMP/0001520/2023	NAMITA KUND VS STATE OF ODISHA	NIRANJAN PRASAD PATRA VS	/ /0 () //
158	CRLMP/0001521/2023	PRAKASH CHANDRA KARAN VS STATE OF ODISHA	KSHIROD KUMAR ROUT VS	/ /0 () //
159	CRLMP/0001522/2023	SAIMA BEGUM	BISWAJIT TRIPATHY	/ /0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
160	CRLMP/0001523/2023	SHANTILATA JENA	SIVA SANKAR CHAINI	/ /0
		VS	VS	()
		STATE OF ODISHA		//
161	CRLMP/0001524/2023	DR. SANKARSAN MISHRA	BIJAY KUMAR MOHANTY	/ /0
		VS	VS	()
		STATE OF ODISHA		//
162	CRLMP/0001525/2023	JHULANI MALLIK	AGASTI KANUNGO	/ /0
		VS	VS	()
		STATE OF ODISHA		//
163	CRLREF/0000002/2023	FFD	GHF	/ /0
		VS	VS	()
		HJ		//
164	CRLREV/0000397/2023	AWHAN AKANKHIT DAS	ARYA TRIPATHY	/ /0
		VS	VS	()
		SASHI KIRAN PRADHAN		//
165	MACA/0000744/2023	BHARATI MANDAL	PRADEEP KUMAR MISHRA	/ /
		VS	VS	()
		SUBAL MANDAL		//
166	MACA/0000745/2023	D.M., NEW INDIA ASSURANCE CO. LTD., SAMBALPUR	SOMNATH ROY	/ /
		VS	VS	()
		RADHIKA YADAV		//
167	MATA/0000247/2023	BOBBLI NAGAMANI @ KONDURU NAGMANI	RABINDRA NATH PRUSTY	/ /
		VS	VS	()
		BOBBLI KRISHNA RAO		//
168	MATA/0000248/2023	LAGNAJIT DASH	RAMESH AGARWAL	/ /
		VS	VS	()
		SEEMA SARALA MOHANTY		//
169	MSA/0000009/2023	SRI SRI JAGANNATH AND SRI SRI BAIDYANATH MA	PAHARAJ KUMAR NAYAK	/ /
		VS	VS	()
		COMMNR. OF ENDOWMENTS, ODISHA		//
170	RPFAM/0000230/2023	ANWARUL HAK	SUBHAM SHARMA	/ /
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	RSA/0000334/2023	MARIAMA KHILLO@MARIA HAK LAXMIPRIYA PATHI VS MAMATA DAS	GOKULANANDA PADHI VS	// // 0 //
172	RSA/0000335/2023	GOBARDHAN MOHANTY VS SABITRI BEHERA	ALOK KUMAR MOHANTY VS	// 0 //
173	RVWPET/0000314/2023	STATE OF ODISHA VS MENAKA PARIDA	S.K SAMAL,A.G.A VS	// 0 //
174	TRP(C)/0000240/2023	CH. RAMA RAO PATRA VS PADMA CHARAN PATTNAIK	SOUMYA RANJAN PATI VS	// 0 //
175	WA/0001779/2023	STATE OF ODISHA VS RAKESH KUMAR PRADHAN	SASWAT DAS,A.G.A VS	// 0 //
176	WA/0001780/2023	STATE OF ODISHA VS SULOCHANA BEHERA	SASWAT DAS,A.G.A VS	// 0 //
177	WA/0001781/2023	REETU PATRA VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //
178	WA/0001782/2023	STATE OF ODISHA VS BIJAYA KUMAR SAHOO	SASWAT DAS,A.G.A VS	// 0 //
179	WA/0001783/2023	STATE OF ODISHA VS SAKUNTALA SAHOO	TARUN PATNAIK,A.S.C VS	// 0 //
180	WA/0001784/2023	STATE OF ODISHA VS BIJAY KUMAR MAHAPATRA	TARUN PATNAIK,A.G.A VS	// 0 //
181	WA/0001785/2023	STATE OF ODISHA VS NILAKANTHA BISWAL	TARUN PATNAIK,A.G.A VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	WA/0001786/2023	PRAVAT KUMAR NANDA VS STATE OF ODISHA	SHAMBHU CHARAN NATH SHARMA VS	// 0 //
183	WA/0001787/2023	STATE OF ODISHA VS RAJKISHORE PANDA	TARUN PATNAIK,A.G.A VS	// 0 //
184	WA/0001788/2023	BISWANATH ACHARYA VS BIJAYANANDA DWIBEDI	BINAYAK PRASAD MOHANTY VS	// 0 //
185	WA/0001789/2023	STATE OF ODISHA VS ABHAYA KUMAR DASH	TARUN PATNAIK,A.G.A VS	// 0 //
186	WA/0001790/2023	SUBHADRA GIRLS HIGH SCHOOL, ITIPUR VS STATE OF ODISHA	SUSANTA KUMAR DASH VS	// 0 //
187	WA/0001791/2023	STATE OF ODISHA VS RABINDRANATH NAYAK	TARUN PATNAIK,A.S.C VS	// 0 //
188	WA/0001792/2023	STATE OF ODISHA VS DAMBARUDHAR PRADHAN	KARUNAKAR DAS,A.S.C VS	// 0 //
189	WA/0001793/2023	STATE OF ODISHA VS BASANTI BEHERA	PRASANNA KUMAR MOHANTY,A.S.C VS	// 0 //
190	WA/0001794/2023	STATE OF ODISHA VS SIDHANTA MALLIK	RABI NARAYAN MISHRA ,A.G.A VS	// 0 //
191	WA/0001795/2023	STATE OF ODISHA VS ARUNA KUMAR SAHOO	TARUN PATNAIK,A.G.A VS	// 0 //
192	WP(C)/0024259/2023	BISWANATH DASH VS UNION OF INDIA	DEBENDRANATH MISRA VS	// 0 //
193	WP(C)/0024260/2023	MALATI MARANDI	ARJUNA CHARANA BEHERA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
194	WP(C)/0024261/2023	ARJUN KUMAR POLEI	TUKUNA KUMAR MISHRA	//
		VS	VS	0
		COLLECTOR, KORAPUT		//
195	WP(C)/0024262/2023	SUDHANSU SEKHAR DAS	BIKRAM KESHARI BAL	//
		VS	VS	0
		THE DIRECTOR, HEALTH AND F W DEPT. BBSR		//
196	WP(C)/0024263/2023	DEBABALA DEVI	KALPATARU ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
197	WP(C)/0024264/2023	DR. CHITARANJAN DASH	BIBHUTI BHUSAN BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
198	WP(C)/0024265/2023	PRAFULLA KUMAR OJHA	ASHOK KUMAR APAT	//
		VS	VS	0
		STATE OF ODISHA		//
199	WP(C)/0024266/2023	SARITA PARIDA	PRAMOD KUMAR ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
200	WP(C)/0024267/2023	SATYARANJAN MISHRA	ASHOK KUMAR APAT	//
		VS	VS	0
		STATE OF ODISHA		//
201	WP(C)/0024268/2023	ALL ODISHA EPF PENSIONERS ASSOCIATION, CUTTACK	AKHIL MOHAN NANDA	//
		VS	VS	0
		THE MD, ODISHA STATE CASHEW DEVELOPMENT CORPORATION LTD, BBSR		//
202	WP(C)/0024269/2023	BHABANI SHANKAR NAIK	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
203	WP(C)/0024270/2023	RAGHUNATH MOHANTY	BISWAJIT MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
204	WP(C)/0024271/2023	UMESH AGRAWAL	ALOK KUMAR PANDA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	WP(C)/0024272/2023	STATE OF ODISHA BIJAY KUMAR AGRAWAL VS	ALOK KUMAR PANDA VS	// // 0
206	WP(C)/0024273/2023	STATE OF ODISHA SANJIBANISUDHA NATH VS	SIBA PRASAD PATI VS	// // 0
207	WP(C)/0024274/2023	STATE OF ODISHA SAROJ KUMAR DAS VS	SIBA PRASAD PATI VS	// // 0
208	WP(C)/0024275/2023	STATE OF ODISHA SHAMEEM AHMED KHAN VS	SANJAY KUMAR DAS (2) VS	// // 0
209	WP(C)/0024276/2023	THE UNION OF INDIA SURESH KUMAR KATARUKA VS	SUBHASISH DAS VS	// // 0
210	WP(C)/0024277/2023	STATE OF ODISHA THE GOPAL GOSALA, BARGARH VS	SUBHASISH DAS, C.K.AGRAWAL VS	// // 0
211	WP(C)/0024278/2023	STATE OF ODISHA NAGABATHULA RAMJEE VS	DEBARAJ MOHANTY VS	// // 0
212	WP(C)/0024279/2023	UNION OF INDIA MANJARI DEVI AGRAWAL VS	SUBHASISH DAS, C.K.AGRAWAL VS	// // 0
213	WP(C)/0024280/2023	STATE OF ODISHA KISHORE KUMAR AGRAWAL VS	MAHESWAR MOHANTY VS	// // 0
214	WP(C)/0024281/2023	STATE OF ODISHA MANJULATA JAMUDA VS	DEBARAJ MOHANTY VS	// // 0
215	WP(C)/0024282/2023	STATE OF ODISHA BAIJANATH AGRAWAL VS	SUBHASISH DAS, C.K.AGRAWAL VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	WP(C)/0024283/2023	MAMATA ROUT VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //
217	WP(C)/0024284/2023	BANWARI LAL KATARUKA VS STATE OF ODISHA	SUBHASISH DAS VS	// 0 //
218	WP(C)/0024285/2023	AMULYA GAUDA VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
219	WP(C)/0024286/2023	PREM CHAND AGRAWAL VS STATE OF ODISHA	SUBHASISH DAS VS	// 0 //
220	WP(C)/0024287/2023	BINAYA KUMAR DASH VS STATE OF ODISHA	LAXMI NARAYAN RAYATSINGH VS	// 0 //
221	WP(C)/0024288/2023	KSHETRA MOHAN SETHI VS STATE OF ODISHA	TANMAY MISHRA VS	// 0 //
222	WP(C)/0024289/2023	DHIRENDRA KUMAR PRATAP VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //
223	WP(C)/0024290/2023	CHAITANYA MALLIK VS STATE OF ODISHA	TANMAY MISHRA VS	// 0 //
224	WP(C)/0024291/2023	MAMINA GIRI VS THE COMMISSIONER OF CT AND GST, ODISHA	BHABANI PRASAD MOHANTY VS	// 0 //
225	WP(C)/0024292/2023	SURESH KUMAR KEJRIWAL VS STATE OF ODISHA	SUBHASISH DAS VS	// 0 //
226	WP(C)/0024293/2023	NIRAJ KUMAR KANSAL VS STATE OF ODISHA	SUBHASISH DAS VS	// 0 //
227	WP(C)/0024294/2023	RAM AWATAR AGRAWAL	RABI NARAYAN BEHERA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0024295/2023	DIPIKA ORAM	SUBHADUTTA ROUTRAY	//
		VS	VS	0
		STATE OF ODISHA		//
229	WP(C)/0024296/2023	GHANSHYAM AGRAWAL	SUBHASISH DAS	//
		VS	VS	0
		STATE OF ODISHA		//
230	WP(C)/0024297/2023	MANAS RANJAN PANDA	SAMARENDRA MOHANTY	//
		VS	VS	0
		ODISHA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BBSR		//
231	WP(C)/0024298/2023	ABHIMANYU SAHOO	PRASANTA KUMAR SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0024299/2023	SURESH KUMAR KATARUKA	SUBHASISH DAS	//
		VS	VS	0
		STATE OF ODISHA		//
233	WP(C)/0024300/2023	BUDHIRAM JENA	SUKANTA KUMAR DALAI	//
		VS	VS	0
		STATE OF ODISHA		//
234	WP(C)/0024301/2023	HARIHAR MALLIK	DIPTI RANJAN BHOKTA	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0024302/2023	DR. SUBASH NAYAK	TANMAY MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
236	WP(C)/0024303/2023	TAPASWINI JETHI	MANAS PATI	//
		VS	VS	0
		STATE OF ODISHA		//
237	WP(C)/0024304/2023	AJIT SAHOO	LAMBODAR PRADHAN	//
		VS	VS	0
		THE TAHASILDAR, MAHAKALAPARA		//
238	WP(C)/0024305/2023	SIBA PRASAD GOUDA	AJAYA KUMAR PRADHAN	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	WP(C)/0024306/2023	COLLECTOR, RAYAGADA KRISHNA CHANDRA SETHY VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS	// // 0 //
240	WP(C)/0024307/2023	ABHINNA SUNDARAYA VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
241	WP(C)/0024308/2023	PRAMATH KUMAR MALLICK VS STATE OF ODISHA	BIBHUTI BHUSAN SWAIN VS	// 0 //
242	WP(C)/0024309/2023	BICHITRANANDA BHOI VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
243	WP(C)/0024310/2023	M/S. NILAKANTHA ENTERPRISES, DHENKANAL VS M/S. INDUSIND BANK LTD. CHENNAI	AVIJIT PATNAIK VS	// 0 //
244	WP(C)/0024311/2023	PRAKASH CHANDRA PATRA VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
245	WP(C)/0024312/2023	SHYAM SUNDAR SAMANTA VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //
246	WP(C)/0024313/2023	RAJENDRA PRASAD LATH VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	// 0 //
247	WP(C)/0024314/2023	CHAKRADHAR PATRA VS STATE OF ODISHA	NIHAL RATH VS	// 0 //
248	WP(C)/0024315/2023	GOVIND PRASAD CHHAPADIA VS STATE OF ODISHA	SOUMYA MISHRA, A.AGARWAL, M.MISHRA VS	// 0 //
249	WP(C)/0024316/2023	M/S. CHANDAN SECURITY SERVICES, CUTTACK VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	WP(C)/0024317/2023	SMITH DUTTA ACHARYA VS STATE OF ODISHA	BIDESH RANJAN BEHERA VS	// 0 //
251	WP(C)/0024318/2023	M/S. ALUMINIUM AND STEEL AGENCY, BBSR VS THE COMMNR. CT AND GST, CUTTACK	KANANBALA ROY CHOUDHURY VS	// 0 //
252	WP(C)/0024319/2023	M/S. FAYAJ INFRATECH PVT. LTD. BBSR VS THE COMMNR. CT AND GST, CUTTACK	KANANBALA ROY CHOUDHURY VS	// 0 //
253	WP(C)/0024320/2023	GADADHAR SETHI VS STATE OF ODISHA	RASHMIKANTA MAHALIK VS	// 0 //
254	WP(C)/0024321/2023	KETAKI GAHIR VS CLAIMS COMMISSION, BBSR	AMIYA KUMAR BEHERA VS	// 0 //
255	WP(C)/0024322/2023	SANTOSH KUMAR MOHANTY VS STATE OF ODISHA	KAPILA CHARAN NAYAK VS	// 0 //
256	WP(C)/0024323/2023	BASUDEB MISTRI VS THE TAHASILDAR, MAHAKALAPARA	LAMBODAR PRADHAN VS	// 0 //
257	WP(C)/0024324/2023	SANJAYA JAIN VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
258	WP(C)/0024325/2023	SADANANDA MOHANTY VS STATE OF ODISHA	ARUN KUMAR BUDHIA VS	// 0 //
259	WP(C)/0024326/2023	SANJAY AGRAWAL VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
260	WP(C)/0024327/2023	M/S. AVR INFRATECH PVT. LTD, BALANGIR VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// 0 //
261	WP(C)/0024328/2023	HAREKRUSHNA SWAIN	ARUN KUMAR BUDHIA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0024329/2023	AMARJIT MAHAPATRA	PRABODHA CHANDRA NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
263	WP(C)/0024330/2023	E.BISWANATH PATRA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0024331/2023	PYARIMOHAN PRADHAN	PRABODHA CHANDRA NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0024332/2023	SURENDRA KUMAR JENA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0024333/2023	BHASKAR CHANDRA PRADHAN	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0024334/2023	DINESH KUMAR MODI	JAYDEEP PAL	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0024335/2023	MUNIR BAIG	KAPILA CHARAN NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0024336/2023	NIRANJAN BARIK	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0024337/2023	UKIA MAHAKUD	PRAKASH KUMAR ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0024338/2023	REKHARANI MOHAPATRA	BIBEKANANDA BHUYAN	//
		VS	VS	0
		COLLECTOR, MAYURBHANJ		//
272	WP(C)/0024339/2023	KUNA GOCHAYAT	SUNIL KUMAR PANDA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WP(C)/0024340/2023	STATE OF ODISHA KAHNU CHARAN SETHY VS	KUNAL KUMAR SWAIN VS	// // ()
274	WP(C)/0024341/2023	STATE OF ODISHA SHANTILATA DEVI @ SHANTILATA MOHAPATRA VS	BIDESH RANJAN BEHERA VS	// // ()
275	WP(C)/0024342/2023	STATE OF ODISHA BAIRAGI CHARAN ROUL VS	KUNAL KUMAR SWAIN VS	// // ()
276	WP(C)/0024343/2023	STATE OF ODISHA BIBHUTI BHUSAN SAHOO VS	KUNAL KUMAR SWAIN VS	// // ()
277	WP(C)/0024344/2023	STATE OF ODISHA FIROZ MOHAMMED VS	KUNAL KUMAR SWAIN VS	// // ()
278	WP(C)/0024345/2023	STATE OF ODISHA MAMAMTAMAYEE NAIK VS	KUNAL KUMAR SWAIN VS	// // ()
279	WP(C)/0024346/2023	STATE OF ODISHA SACHIDANANDA PATTANAYAK VS	SWAPNIL ROY VS	// // ()
280	WP(C)/0024347/2023	STATE OF ODISHA JOGI NAYAK VS	JYOTI RANJAN KHUNTIA VS	// // ()
281	WP(C)/0024348/2023	STATE OF ODISHA KAILASH CHANDRA MAHARANA VS	JYOTI RANJAN KHUNTIA VS	// // ()
282	WP(C)/0024349/2023	STATE OF ODISHA PADMA LOCHAN PRADHAN VS	NILAMADHAB SARKAR VS	// // ()
283	WP(C)/0024350/2023	STATE OF ODISHA SASMITA MOHANTA VS STATE OF ODISHA	SWAPNIL ROY VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	WP(C)/0024351/2023	GORACHANDA BEHERUK VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// 0 //
285	WP(C)/0024352/2023	SHAIK AKBAR HUSSAIN VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	// 0 //
286	WP(C)/0024353/2023	SHAIK CHANA VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	// 0 //
287	WP(C)/0024354/2023	SIBANANDA ADHIKARI VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	// 0 //
288	WP(C)/0024355/2023	MADHAB CHANDRA ROUL VS STATE OF ODISHA	SOUGAT DASH VS	// 0 //
289	WP(C)/0024356/2023	TULASA SAHU VS STATE OF ODISHA	BEDA PRAKASH PANDA VS	// 0 //
290	WP(C)/0024357/2023	RAMESH CHANDRA SETHI VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	// 0 //
291	WP(C)/0024358/2023	KANAK SAHU VS STATE OF ODISHA	BEDA PRAKASH PANDA VS	// 0 //
292	WP(C)/0024359/2023	DEBENDRA PARIDA VS STATE OF ODISHA	RAMAKANTA DAS VS	// 0 //
293	WP(C)/0024360/2023	BHUMI SAHU VS STATE OF ODISHA	DR. KEDARNATH TRIPAHTY VS	// 0 //
294	WP(C)/0024361/2023	RAMESH KASINATH PANIGRAHI VS STATE OF ODISHA	BEDA PRAKASH PANDA VS	// 0 //
295	WP(C)/0024362/2023	NIRANJAN RATHA	ABHILASH MISHRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0024363/2023	SUSHANTA PARIDA	PRABHU PRASANNA BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
297	WP(C)/0024364/2023	M/S. J.L. ENTERPRISES, BALASORE	BHABANI PRASAD MOHANTY	//
		VS	VS	0
		THE COMMISSIONER OF CT AND GST, ODISHA		//
298	WP(C)/0024365/2023	BIJAY KUMAR AGRAWAL	AMIT PRASAD BOSE	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0024366/2023	SUMATI JENA	JYOTIRMAY GUPTA	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0024367/2023	MANOJ LATH	AMIT PRASAD BOSE	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0024368/2023	BHAJAKRISHNA PANDA	SATYABRATA SENAPATI	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0024369/2023	PREM CHAND AGRAWAL	AMIT PRASAD BOSE	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0024370/2023	SWAPNAJIT MOHAPATRA	GOPINATH MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0024371/2023	SHYAMLAL AGRAWAL	AMIT PRASAD BOSE	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0024372/2023	BAJRANGLAL AGRAWAL	AMIT PRASAD BOSE	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0024373/2023	PRADYUMNA KUMAR DAS	BIGHNARAJ RATH	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	WP(C)/0024374/2023	STATE OF ODISHA GENERAL MANAGER, MAHANADI COALFILEDS LTD, BBSR	ANSHU KUMAR MISHRA	//
		VS	VS	0
308	WP(C)/0024375/2023	UNION OF INDIA SUBAS CHANDA	SATYAJIT PATTANAİK	//
		VS	VS	0
309	WP(C)/0024376/2023	STATE OF ODISHA TIRUPATI PANIGRAHI	AMITAV BAGCHI	//
		VS	VS	0
310	WP(C)/0024377/2023	SRI SRI KAPILESWARI DEB BIJE, BBSR DEBENDRA PRUSTY	ARUN KUMAR BUDHIA	//
		VS	VS	0
311	WP(C)/0024378/2023	STATE OF ODISHA HARAMOHANA MOHARANA	ARUN KUMAR BUDHIA	//
		VS	VS	0
312	WP(C)/0024379/2023	STATE OF ODISHA GOURAHARI NAIK	ARUN KUMAR BUDHIA	//
		VS	VS	0
313	WP(C)/0024380/2023	STATE OF ODISHA M.BIMALA	SATYA RANJAN PATI	//
		VS	VS	0
314	WP(C)/0024381/2023	STATE OF ODISHA TIKINA BEHERA	MANOJ OJHA	//
		VS	VS	0
315	WP(C)/0024382/2023	STATE OF ODISHA JALANDHAR NAIK	MANOJ OJHA	//
		VS	VS	0
316	WP(C)/0024383/2023	STATE OF ODISHA SAKUNTALA KABU	MANMAYA KUMAR DASH	//
		VS	VS	0
317	WP(C)/0024384/2023	COLLECTOR JAJPUR BHAGABAN BHOI	PRITAM KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	WP(C)/0024385/2023	MINA BHANJA VS STATE OF ODISHA	PRITAM KUMAR MOHANTY VS	// 0 //
319	WP(C)/0024386/2023	LOKANATH SAMANTRAY VS THE STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// 0 //
320	WP(C)/0024387/2023	M/S S.C.VARGHESE AND CO., ROURKELA VS ADDL. COMMNR. OF CT AND GST, ROURKELA	SOUMENDRA PATTANAIAK VS	// 0 //
321	WP(C)/0024388/2023	POKAN PATRA VS THE STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// 0 //
322	WP(C)/0024389/2023	PANDAB NAIK VS STATE OF ODISHA	PRITAM KUMAR MOHANTY VS	// 0 //
323	WP(C)/0024390/2023	UGRASEN PATEL VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	// 0 //
324	WP(C)/0024391/2023	RAMESH NAIK VS STATE OF ODISHA	MANOJ OJHA VS	// 0 //
325	WP(C)/0024392/2023	BASANTA KUMAR SAHOO VS THE STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// 0 //
326	WP(C)/0024393/2023	BICHI BHOI VS STATE OF ODISHA	PRITAM KUMAR MOHANTY VS	// 0 //
327	WP(C)/0024394/2023	PRADIPTA KUMAR SARANGI VS STATE OF ODISHA	SARAT CHANDRA MEKAP VS	// 0 //
328	WP(C)/0024395/2023	PURNANANDA SAHOO VS THE STATE OF ODISHA	SUBASH CHANDRA PUSPALAKA VS	// 0 //
329	WP(C)/0024396/2023	AMIYA KUMAR BEHERA	GOPINATH SETHI	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0024397/2023	DURGA CHARAN BEHERA	PRABIR KUMAR RAY	//
		VS	VS	0
		STATE OF ODISHA		//
331	WP(C)/0024398/2023	RAMABALAVA PRADHAN	TRILOCHAN DASH	//
		VS	VS	0
		STATE OF ODISHA		//
332	WP(C)/0024399/2023	PUSPALATA SAMANTARAY	SUSHANTA KUMAR PRADHAN	//
		VS	VS	0
		STATE OF ODISHA		//
333	WP(C)/0024400/2023	SASMITA SUSHREE SANGITA PATEL	SUNIL KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
334	WP(C)/0024401/2023	PUROSTAM NAYAK	BIBEKANANDA BHUYAN	//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0024402/2023	JITENDRA KUMAR PATEL @ JITENDRA KUMAR MAHANTH	SUNIL KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
336	WP(C)/0024403/2023	PRABIR KUMAR MUDULI	SOHAN MISHRA	//
		VS	VS	0
		FOOD CORP. OF INDIA, NEW DELHI		//
337	WP(C)/0024404/2023	M/S MUBARAK BUILDCON PVT. LTD., GANJAM	JATINDRA KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
338	WP(C)/0024405/2023	TANAYA NAIK	PRAVAT KUMAR PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
339	WP(C)/0024406/2023	MAHENDRA NATH NAYAK	AMLANJYOTI ROUT	//
		VS	VS	0
		STATE OF ODISHA		//
340	WP(C)/0024407/2023	SAURI SANKAR GIRI	PRAVAT KUMAR PANDA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	WP(C)/0024408/2023	STATE OF ODISHA DIPTIMAYEE DAS VS	SANTOSH KUMAR SWAIN VS	// // ()
342	WP(C)/0024409/2023	STATE OF ODISHA BASUDEV OJHA VS	PRAVAT KUMAR PANDA VS	// // ()
343	WP(C)/0024410/2023	STATE OF ODISHA RAJENDRA PRASAD PANIGRAHI VS	PRAVAT KUMAR PANDA VS	// // ()
344	WP(C)/0024411/2023	STATE OF ODISHA PRABIR KUMAR MOHANTY VS	AMITAV DAS VS	// // ()
345	WP(C)/0024412/2023	STATE OF ODISHA SUDHANSU KUMAR DASH VS	PRAVAT KUMAR PANDA VS	// // ()
346	WP(C)/0024413/2023	STATE OF ODISHA SUBASH CHANDRA MAHARANA VS	PRAVAT KUMAR PANDA VS	// // ()
347	WP(C)/0024414/2023	STATE OF ODISHA DEBENDRA KUMAR CHOUDHURY VS	PRAVAT KUMAR PANDA VS	// // ()
348	WP(C)/0024415/2023	STATE OF ODISHA TRILOKYA PANDA VS	ANIMESH MOHANTY VS	// // ()
349	WP(C)/0024416/2023	STATE OF ODISHA TRINATHA BAG VS	PRAVAT KUMAR PANDA VS	// // ()
350	WP(C)/0024417/2023	STATE OF ODISHA SUDHANSHU KUMAR BISWAL VS	RAJKUMAR SUTAR VS	// // ()
351	WP(C)/0024418/2023	STATE OF ODISHA KALYANI KUMARI MISHRA VS STATE OF ODISHA	AMITAV DAS VS	// // //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	WP(C)/0024419/2023	LAXMI KANTA BISWAL VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
353	WP(C)/0024420/2023	SURENDRA MAHARANA VS STATE OF ODISHA	BIJAYA KUMAR PATTANAİK VS	// 0 //
354	WP(C)/0024421/2023	SAMARENDRA ACHARYA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
355	WP(C)/0024422/2023	NIMAKANTA ROUSTRAY VS STATE OF ODISHA	BIJAYA KUMAR PATTANAİK VS	// 0 //
356	WP(C)/0024423/2023	SUBASH CHANDRA SATAPATHY VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
357	WP(C)/0024424/2023	BIBHUTIBHUSAN MOHAPATRA VS UNION OF INDIA	VS	// 0 //
358	WP(C)/0024425/2023	BIDESHI CHARCHA VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
359	WP(C)/0024426/2023	TAPAS RANJAN ROUT VS STATE OF ODISHA	NITYANANDA BEHURIA VS	// 0 //
360	WP(C)/0024427/2023	LAXMI KANTA BISWAL VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	// 0 //
361	WP(C)/0024428/2023	BISHAWARANJAN MISHRA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	// 0 //
362	WP(C)/0024429/2023	NARADA MISHRA VS STATE OF ODISHA	AUROBINDA SAHOO VS	// 0 //
363	WP(C)/0024430/2023	LINGARAJ MAHAKUR	AUROBINDA SAHOO	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
364	WP(C)/0024431/2023	JYOTI PRAKASH BALABANTARAY	SUBHASREE MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
365	WP(C)/0024432/2023	DILIP KUMAR PUROHIT	AUROBINDA SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
366	WP(C)/0024433/2023	KSHYAMA SAGAR SA	AUROBINDA SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
367	WP(C)/0024434/2023	RAM KRUSHNA KHAMARI	PRAVASH CHANDRA JENA	//
		VS	VS	0
		STATE OF ODISHA		//
368	WP(C)/0024435/2023	AJAYA KUMAR CHOUDHURY	BEDA PRAKASH PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
369	WP(C)/0024436/2023	SADASIBA NAIK	AUROBINDA SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
370	WP(C)/0024437/2023	HRUDANANDA BEHERA	SUBASH CHANDRA PUSPALAKA	//
		VS	VS	0
		THE STATE OF ODISHA		//
371	WP(C)/0024438/2023	RANGADHAR PRADHAN	SATYA SMRUTI MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
372	WP(C)/0024439/2023	AJIT KUMAR PATRO	BEDA PRAKASH PANDA	//
		VS	VS	0
		STATE OF ODISHA		//
373	WP(C)/0024440/2023	ANUP KUMAR NAYAK	RABI NARAYAN BEHERA	//
		VS	VS	0
		STATE OF ODISHA		//
374	WP(C)/0024441/2023	HADIBANDHU BEHERA	NIROD KUMAR SAHU	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	WP(C)/0024442/2023	STATE OF ODISHA ASMA KHATUN VS	PRASANTA KUMAR SATAPATHY VS	// // ()
376	WP(C)/0024443/2023	STATE OF ODISHA PRASANNA KUMAR PANDA VS	RABI NARAYAN BEHERA VS	// // ()
377	WP(C)/0024444/2023	STATE OF ODISHA PRAFULLA KUMAR SWAIN VS	RABI NARAYAN BEHERA VS	// // ()
378	WP(C)/0024445/2023	STATE OF ODISHA PARAMANANDA SAHOO VS	SAROJ RANJAN SUBUDHI VS	// // ()
379	WP(C)/0024446/2023	STATE OF ODISHA SANI NAIK VS	B.K.MOHANTY VS	// // ()
380	WP(C)/0024447/2023	STATE OF ODISHA BIJAY KUMAR SETHI VS	RABI NARAYAN BEHERA VS	// // ()
381	WP(C)/0024448/2023	STATE OF ODISHA PRAMOD KUMAR SAMANTARAY VS	NIRANJAN PANDA VS	// // ()
382	WP(C)/0024449/2023	STATE OF ODISHA MANORANJAN PANDA VS	PRADEEP KUMAR DAS VS	// // ()
383	WP(C)/0024450/2023	STATE OF ODISHA SAMBIT DAS VS	RABI NARAYAN BEHERA VS	// // ()
384	WP(C)/0024451/2023	STATE OF ODISHA TIRUPATI MUND VS	JIBAN RANJAN DASH VS	// // ()
385	WP(C)/0024452/2023	STATE OF ODISHA RIZI MOHANTY VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	WP(C)/0024453/2023	M/S. SITARAM RICE MILL, GANJAM VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //
387	WP(C)/0024454/2023	AKSHAYA KUMAR PANDA VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// 0 //
388	WP(C)/0024455/2023	RABINDRA NARAYAN SAMANTA VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// 0 //
389	WP(C)/0024456/2023	PEER KUMAR SINGH VS STATE OF ODISHA	SUBASH CH PANI VS	// 0 //
390	WP(C)/0024457/2023	PEER KUMAR SINGH VS STATE OF ODISHA	SUBASH CH PANI VS	// 0 //
391	WP(C)/0024458/2023	PEER KUMAR SINGH VS STATE OF ODISHA	SUBASH CH PANI VS	// 0 //
392	WP(C)/0024459/2023	PEER KUMAR SINGH VS STATE OF ODISHA	SUBASH CH PANI VS	// 0 //
393	WP(C)/0024460/2023	NIHAR RANJAN MAHAPATRA VS STATE OF ODISHA	SUDHANSU SEKHAR PRATAP VS	// 0 //
394	WP(C)/0024461/2023	REXON STRIPS LTD. SUNDARGARH VS CHIEF COMMNR. OF INCOME TAX, BBSR	ARNAV BEHERA VS	// 0 //
395	WP(C)/0024462/2023	NARASINGH DASH VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
396	WP(C)/0024463/2023	KRUSHNA CHANDRA PRADHAN VS STATE OF ODISHA	SUDHANSU SEKHAR PRATAP VS	// 0 //
397	WP(C)/0024464/2023	M/S. BRIGHT HUMAN ACTION AND VOICE, BHINGARAJA	RUPMI NARAYAN RAYATSINGH	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		UNION OF INDIA		//
398	WP(C)/0024465/2023	AJIT KUMAR TULA @ TULO	SARBESWAR SAHOO	//
		VS	VS	()
		STATE OF ODISHA		//
399	WP(C)/0024466/2023	PRABHAT KUMAR PRADHAN	SUDHANSHU SEKHAR PRATAP	//
		VS	VS	()
		STATE OF ODISHA		//
400	WP(C)/0024467/2023	JOTISH KUMAR PANDEY	JNYANANANDA PANDA	//
		VS	VS	()
		THE COLLECTOR, KALAHANDI		//
401	WP(C)/0024468/2023	M/S CHANDAN SECURITY SERVICES, CUTTACK	MANOJ KUMAR MOHANTY	//
		VS	VS	()
		STATE OF ODISHA		//
402	WP(C)/0024469/2023	ANJANA MALLICK	SUJATA JENA	//
		VS	VS	()
		STATE OF ODISHA		//
403	WP(C)/0024470/2023	TRILOCHAN PANDA	MADHUMITA PANDA	//
		VS	VS	()
		STATE OF ODISHA		//
404	WP(C)/0024471/2023	MADHUSUDAN SAHOO	MADHUMITA PANDA	//
		VS	VS	()
		STATE OF ODISHA		//
405	ABLAPL/0008224/2023	PRANABANDHU SAHU	SATYA RANJAN MULIA	JARAPADA /213 /2023
		VS	VS	()
		STATE OF ODISHA		//
406	ABLAPL/0008225/2023	RAAJ ROJHAR MOHAMMAD @ NANU @ ROJAHAR MOHAMMAD BHANJADEO	MANOJ KUMAR BHANJADEO	KHURDA MODEL /550 /2022
		VS	VS	()
		STATE OF ODISHA		//
407	ABLAPL/0008226/2023	SAJAN BEHERA	NIKUNJA KUMAR ROUT	MARSHAGHAI /336 /2023
		VS	VS	()
		STATE OF ODISHA		//
408	ABLAPL/0008227/2023	PRAKASH KANDI	SANTOSH KUMAR LENKA	NIALI /228 /2023
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	ABLAPL/0008228/2023	STATE OF ODISHA SAROJ MUNDA VS	PARTHA SARATHI DAS VS	// HARICHANDANPUR /101 /2023 ()
410	ABLAPL/0008229/2023	STATE OF ODISHA GANESH MANDAL VS	DIBYAJYOTI SAHOO VS	// MARINE PS AT JAMBO /95 /2023 ()
411	ABLAPL/0008230/2023	STATE OF ODISHA SATYANARAYAN NIAK @ SATYA NARAYAN NAYAK	KANAKI KANTA MAHAPATRA VS	// JARADA /204 /2023 ()
412	ABLAPL/0008231/2023	STATE OF ODISHA SANJEEB DAS VS	JITENDRA SAMANTARAY VS	// ATHGARH /107 /2023 ()
413	ABLAPL/0008232/2023	STATE OF ODISHA DHARMANANDA NAYAK VS	NABAKISHORE GURU VS	// NIHALPRASAD /146 /2023 ()
414	ABLAPL/0008233/2023	STATE OF ODISHA SRIKANTA KUMAR MOHAPATRA VS	SANTOSH KUMAR MAHANTY VS	// / /0 ()
415	ABLAPL/0008234/2023	STATE OF ODISHA SRIDHAR NAIK VS	ARUN KUMAR DAS (1) VS	// MOTANGA /184 /2023 ()
416	ABLAPL/0008235/2023	STATE OF ODISHA PRAMODA KUMAR MOHANTY VS	PRANAYA SWAIN VS	// BANIGOCHA /23 /2023 ()
417	ABLAPL/0008236/2023	STATE OF ODISHA SMARAK RANJAN JENA VS	ARIJEET MISHRA VS	// KUDANAGARI /305 /2023 ()
418	ABLAPL/0008237/2023	STATE OF ODISHA GAJENDRA JADOUN VS	SUBHALAXMI MOHANTY VS	// INFOVALLY UPD BHUBANESWAR /211 /2023 ()
419	ABLAPL/0008238/2023	STATE OF ODISHA CHANDAN PARIDA @ PANU VS	SATYABRATA DASH VS	// ITAMATI /163 /2023 ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	ABLAPL/0008239/2023	BIPIN @ BIPIN BIHARI NAIK VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	PARJANG /192 /2023 () //
421	ABLAPL/0008240/2023	PRATYUSHA MISHRA @ ILLI VS STATE OF ODISHA	BIPLABA P.B. BAHALI VS	BALIAPANDA /98 /2023 () //
422	ABLAPL/0008241/2023	RAKESH KUMAR MANTRY @ BANTY VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	BANKI /310 /2022 () //
423	ABLAPL/0008242/2023	NARAYAN JENA @ DANDHA JENA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KODALA /245 /2017 () //
424	ABLAPL/0008243/2023	GOLEKH CHARAN KANUNGO VS STATE OF ODISHA	AVIRAM PATRA VS	MADHUPATNA /164 /2023 () //
425	ABLAPL/0008244/2023	MUKESH SUNANI VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	KOMNA PS /70 /2016 () //
426	ABLAPL/0008245/2023	BIDYADHAR PAIKARA VS STATE OF ODISHA	SAILABALA JENA VS	KUAKHIA /227 /2023 () //
427	ABLAPL/0008246/2023	MUKESH CHANDRA ACHARYA VS STATE OF ODISHA	SARAT KUMAR JENA VS	BARGARH /450 /2023 () //
428	ABLAPL/0008247/2023	CHANDAN GHOSH @ CHANDAN KUMAR GHOSH VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	JALESWAR /309 /2023 () //
429	ABLAPL/0008248/2023	SASMITA BEHERA VS STATE OF ODISHA	SESHADEV DASH VS	DASPALLA /182 /2023 () //
430	ABLAPL/0008249/2023	SOUMYARANJAN BALABANTARAY VS STATE OF ODISHA	SK. KALIM UDDIN VS	KUMBHARAPARA /157 /2023 () //
431	ABLAPL/0008250/2023	AMAR CHAND SAHU @ BHIMA	SOUMYA MISHRA	BANTALA /284 /2023

ORISSA HIGH COURT**FILING REPORT AS ON :01/08/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
432	ABLAPL/0008251/2023	STATE OF ODISHA PRADEEP PRADHAN @ BABULA	PRADIPTA BEURA	// ATHGARH /113 /2023
		VS	VS	()
433	ABLAPL/0008252/2023	STATE OF ODISHA SAHEB JAN @ KHAN @ JAHANGIR KHAN	BIKRAM KESHARI BAL	// SALIPUR /269 /2021
		VS	VS	()
434	ABLAPL/0008253/2023	STATE OF ODISHA KALIA SWAIN	AMITAV TRIPATHY	// NAYAGARH /94 /2023
		VS	VS	()
435	ABLAPL/0008254/2023	STATE OF ODISHA BINAYAK JENA	JYOTIRMAYA SAHOO	// NIRAKARPUR /181 /2023
		VS	VS	()
436	ABLAPL/0008255/2023	STATE OF ODISHA HARMOHAN SAMANTARAY	GOPINATH MISHRA	// KHURDA SADAR /213 /2023
		VS	VS	()
437	ABLAPL/0008256/2023	STATE OF ODISHA BIDYADHAR DAS	BIJAYA KUMAR BEHERA 1	// BONTH /95 /2023
		VS	VS	()
438	ABLAPL/0008257/2023	STATE OF ODISHA JHANA SOREN	ANUPAM DASH	// KAPTIPADA /47 /2019
		VS	VS	()
439	ABLAPL/0008258/2023	STATE OF ODISHA DILLIP DAS @ JITENDRA DAS	PRAVASH CHANDRA JENA	// REMUNA /123 /2023
		VS	VS	()
440	ABLAPL/0008259/2023	STATE OF ODISHA SUJIT MANDAL	SOUMYA KANTA TRIPATHY	// M.V.79 /117 /2023
		VS	VS	()
441	ABLAPL/0008260/2023	STATE OF ODISHA RABINDRA MIRDDHA	JAYAKRISHNA MOHAPATRA	// MARINE PS AT DHAMARA /5 /2023
		VS	VS	()
442	ABLAPL/0008261/2023	STATE OF ODISHA SASI @ SASANKA NAYAK	BALAKRUSHNA RAY	// PURI TOWN /36 /2016
		VS	VS	()

ORISSA HIGH COURT**FILING REPORT AS ON :01/08/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
443	ABLAPL/0008262/2023	STATE OF ODISHA MANAS BEHERA VS	AKSHAYA KUMAR SAHOO VS	// BARAMBA /114 /2023 ()
444	ABLAPL/0008263/2023	STATE OF ODISHA SIRIA ROUT VS	SOBHAN PANIGRAHI VS	// DHENKANAL SADAR /614 /2023 ()
445	ABLAPL/0008264/2023	STATE OF ODISHA SANTOSH KUMAR SAHOO VS	BIRAJA PRASAD MOHANTY VS	// NEMALO /45 /2023 ()
446	ABLAPL/0008265/2023	STATE OF ODISHA RAJESH KUMAR BISOYI VS	LAMBODOR ACHARI VS	// GANGAPUR (ASKA) /149 /2023 ()
447	ABLAPL/0008266/2023	STATE OF ODISHA PRUTHWIRAJ MEHER VS	BIKRAM CHANDRA GHADEI VS	// SINAPALI /156 /2023 ()
448	ABLAPL/0008267/2023	STATE OF ODISHA BIJU MOHANTA VS	ANIRUDHA DAS VS	// BARIPADA TOWN /485 /2023 ()
449	ABLAPL/0008268/2023	STATE OF ODISHA SUDARSHAN DAS @ SUDARSAN DAS VS	AMULYA RATNA PANDA VS	// BASUDEVPUR /423 /2023 ()
450	ABLAPL/0008269/2023	STATE OF ODISHA SANJAY PAL VS	RAMDAS ACHARY VS	// AGARAPADA /139 /2023 ()
451	ABLAPL/0008270/2023	STATE OF ODISHA GANGA SAHU VS	JAYADEBA BEHERA VS	// KHAPRAKHOL /93 /2023 ()
452	ABLAPL/0008271/2023	STATE OF ODISHA TAPAS KUMAR SAHOO VS	GHANASHYAM MUDULI VS	// BHUBAN /264 /2023 ()
453	ABLAPL/0008272/2023	STATE OF ODISHA SURESH CHANDRA PATNAIK VS STATE OF ODISHA(VIG.)	SURYAKANTA DASH VS	// JEYPORE VIGILANCE /12 /2023 () //

ORISSA HIGH COURT

FILING REPORT AS ON :01/08/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
454	ABLAPL/0008273/2023	ROHIT BEHERA VS STATE OF ODISHA	BITAS KUMAR SWAIN VS	BAREIPALI /81 /2023 () //
455	ABLAPL/0008274/2023	BIPIN MAJHI VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	// / /0 () //
456	ABLAPL/0008275/2023	BIJAYA KUMAR SWAIN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	GANGAPUR (ASKA) /101 /2022 () //
457	ABLAPL/0008276/2023	ABDUL JABBAR VS STATE OF ODISHA	PRADEEP KUMAR DASMOHAPATRA VS	RAMACHANDRAPUR /196 /2022 () //
458	ABLAPL/0008277/2023	JYOTI RANJAN JENA @ NIHAL JENA VS STATE OF ODISHA	SIDHARTHA MISHRA VS	INFOCITY PS /254 /2023 () //
459	ABLAPL/0008278/2023	ANIL BEHERA VS STATE OF ODISHA	SESHADEV DASH VS	DASPALLA /182 /2023 () //
460	ABLAPL/0008279/2023	SIMITRA SAHOO VS STATE OF ODISHA	SATYA RANJAN MULIA VS	CHANDAKA P.S. /181 /2023 () //
461	ABLAPL/0008280/2023	PABITRA KUMAR NAYAK VS STATE OF ODISHA	SURYAKANTA PALAI VS	GOP /94 /2023 () //
462	ABLAPL/0008281/2023	JAGANNATH RANASINGH @ JAGANATH RANASINGH VS STATE OF ODISHA	BIJAY KUMAR BEHERA VS	CHANDAKA P.S. /238 /2023 () //
463	ABLAPL/0008282/2023	GOPAL MISHRA @ SANTOSH KUMAR MISHRA VS STATE OF ODISHA	BIPLABA P.B. BAHALI VS	BALIAPANDA /98 /2023 () //
464	ABLAPL/0008283/2023	GANESWARA BISWAL VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	KUAKHIA /228 /2023 () //
465	ABLAPL/0008284/2023	GOPAL CHARAN DASH	ROHIT RANJAN RAY	/ /0

ORISSA HIGH COURT

FILING REPORT AS ON :01/08/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
466	ABLAPL/0008285/2023	VS STATE OF ODISHA AYUSMAN BIBHUPRASAD	VS S.J.BISWAL	() // NIMAPADA /261 /2023
467	ABLAPL/0008286/2023	VS STATE OF ODISHA CHELLAPA VISWANATHAN	VS RAKESH KUMAR MALLICK	() // LAXMISAGAR P.S. /404 /2022
468	ABLAPL/0008287/2023	VS STATE OF ODISHA ASHOK BEHERA	VS AKSHAYA KUMAR SAHOO	() // BARAMBA /114 /2023
		VS STATE OF ODISHA	VS	() //

ORISSA HIGH COURT

MISC CASES FILED on :01/08/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	7/2023 ARBP/1/2023	ARSS-SIPS(JV)-MP	SATYAKAM SWAIN
2	8/2023 CONTC(CPC)/30/2014	ASWINI KUMAR DAS-MP	
3	62/2023 WPC(OA)/1752/2012	MANORANJAN NANDA-MP	MR.P.MOHAPATRA
4	63/2023 WPC(OA)/1752/2012	MANORANJAN NANDA-MP	MR.P.MOHAPATRA
5	105/2023 LAA/79/2018	UNION OF INDIA-MP	
6	106/2023 LAA/130/2018	G.M.,EAST COAST RAILWAY-MP	M/S.SRIKAR KU.RATH
7	107/2023 LAA/131/2018	G.M.,EAST COAST RAILWAY-MP	M/S.SRIKAR KU.RATH
8	108/2023 LAA/132/2018	G.M.,EAST COAST RAILWAY-MP	M/S.SRIKAR KU.RATH
9	154/2023 WPC(OAC)/3710/2017	RANJAN KUMAR KHORA-MP	M/S MANOJA KUMAR KHUNTIA
10	219/2023 CMAPL/547/2023	DR. BALADEV ASH-MP	SAMEER KUMAR MISHRA
11	255/2023 TRP(C)/240/2023	CH. RAMA RAO PATRA-MP	SOUMYA RANJAN PATI
12	258/2023 MATA/247/2023	BOBBLI NAGAMANI @ KONDURU NAGMANI-MP	RABINDRA NATH PRUSTY
13	278/2023 RPFAM/229/2023	SIDHARTHA J. BAAD-MP	SNEHASISH BEHERA
14	279/2023 RPFAM/230/2023	ANWARUL HAK-MP	SUBHAM SHARMA
15	285/2023 RVWPET/314/2023	STATE OF ODISHA-MP	S.K SAMAL,A.G.A
16	286/2023 RVWPET/314/2023	STATE OF ODISHA-MP	S.K SAMAL,A.G.A
17	287/2023 RVWPET/314/2023	STATE OF ODISHA-MP	S.K SAMAL,A.G.A
18	322/2023 CONTC/4686/2023	KHULANA JENA-MP	
19	323/2023 CONTC/4066/2020	GOBINDA CHANDRA BAL-MP	
20	547/2023 CRLREV/397/2023	AWHAN AKANKHIT DAS-MP	ARYA TRIPATHY
21	614/2023 FAO/340/2023	MANAGER, NATIONAL INSURANCE CO. LTD.-MP	BIJOY DASMOHAPATRA
22	615/2023 FAO/341/2023	MANAGER, NATIONAL INSURANCE CO. LTD.-MP	BIJOY DASMOHAPATRA
23	616/2023 FAO/31/2019	BIDYADHAR PRADHAN-MP	
24	796/2023 RSA/202/2016	BAJA BEWA-MP	M/S.P.K.SAHOO
25	797/2023 RSA/333/2010	JAINA SAHOO-MP	AJIT CHANDRA MOHAPATRA
26	798/2023	JAINA SAHOO-MP	M/S.MAHADEV MISHRA

27	RSA/333/2010 799/2023	JAINA SAHOO-MP	M/S.MAHADEV MISHRA
28	RSA/333/2010 800/2023	JAINA SAHOO-MP	M/S.MAHADEV MISHRA
29	RSA/333/2010 801/2023	JAINA SAHOO-MP	AJIT CHANDRA MOHAPATRA
30	RSA/334/2010 802/2023	JAINA SAHOO-MP	M/S.MAHADEV MISHRA
31	RSA/334/2010 803/2023	JAINA SAHOO-MP	M/S.MAHADEV MISHRA
32	RSA/334/2010 804/2023	JAINA SAHOO-MP	M/S.MAHADEV MISHRA
33	RSA/334/2010 805/2023	SMT.SAKUNTALA LATH-MP	M/S.SANJEEV UDGATA, S. UDGATA,A. MISHRA
34	RSA/401/2004 806/2023	GOBARDHAN MOHANTY-MP	ALOK KUMAR MOHANTY
35	RSA/335/2023 810/2023	BAJA BEWA-MP	M/S.P.K.SAHOO
36	RSA/202/2016 820/2023	TUNA DEHURY-MP	SIDHARTH SHANKAR PADHY
37	CMP/843/2023 821/2023	NALINI PRAVA SINGH-MP	RANJAN KUMAR ROUT
38	CMP/844/2023 822/2023	PANCHANAN MOHANTY-MP	SWARUP PATTNAIK
39	CMP/1184/2022 823/2023	ANJAN KUMAR MOHAPATRA-MP	ASHUTOSH MISHRA
40	CMP/846/2023 1043/2023	GANESWAR DAS-MP	CHANDANA MISHRA
41	BLAPL/8613/2023 1290/2023	BHARATI MANDAL-MP	PRADEEP KUMAR MISHRA
42	MACA/744/2023 1291/2023	M/S. ORIENTAL INSURANCE CO. LTD.-MP	PRASANTA K.UMAR MAHALI
43	MACA/692/2023 1292/2023	JEROM KERKETTA-MP	AJAYA KR. PRADHAN
44	MACA/742/2023 1293/2023	D.M., NEW INDIA ASSURANCE CO. LTD., SAMBALPUR-MP	SOMNATH ROY
45	MACA/745/2023 1407/2023	NARAYAN BARIK-MP	
46	ABLAPL/5423/2023 1408/2023	MAHENDRA NAYAK-MP	
47	ABLAPL/3705/2023 1409/2023	PURNA CHANDRA MOHANTY-MP	
48	ABLAPL/4143/2023 1410/2023	PRAVAS KUMAR SINGH-MP	
49	ABLAPL/4783/2023 1411/2023	BABAJI ROUT-MP	
50	ABLAPL/4765/2023 1412/2023	ASHISH KUMAR DAS-MP	
51	ABLAPL/16535/2022 1413/2023	SUKANTA @ MRUTUNJAY MANGARAJ-MP	
52	ABLAPL/14559/2022 1414/2023	BISWAJIT PATTNAIK-MP	
53	ABLAPL/444/2018 1808/2023	RABINDRA KUMAR SAHOO-MP	MAITRIJIT MOHANTY, M/S.NITYANANDA PANDA,P.D
54	CRLA/772/2018 1809/2023	SWASTIK RANJAN DAS@DASH-MP	ADITI HOTA
55	CRLA/699/2023 1810/2023	CHATURBHUJA KHAMARY-MP	BHABANI SHANKAR DASPARIDA
56	CRLA/853/2023 1811/2023	CHATURBHUJA KHAMARY-MP	BHABANI SHANKAR DASPARIDA
57	CRLA/853/2023 1812/2023	SURESH TAREI-MP	B.K.MAHAPATRA
	CRLA/272/2022		

58	1813/2023 CRLA/837/2023	MADHAB NAIK-MP	OM PRAKASH SARAN
59	1814/2023 CRLA/837/2023	MADHAB NAIK-MP	OM PRAKASH SARAN
60	1815/2023 CRLA/283/2023	MAHENDRA KUMAR-MP	AVIJIT PATNAIK, PARTHA SARATHI NAYAK
61	1816/2023 CRLA/854/2023	DEBANANDA SA @ DEBANAND SA-MP	DEVASHIS PANDA
62	1817/2023 CRLA/854/2023	DEBANANDA SA @ DEBANAND SA-MP	DEVASHIS PANDA
63	1818/2023 CRLA/854/2023	DEBANANDA SA @ DEBANAND SA-MP	DEVASHIS PANDA
64	1819/2023 CRLA/1045/2022	PURNA CHANDRA BEHERA-MP	SIDHARTHA MISHRA
65	1820/2023 CRLA/856/2023	PRASANTA BEHERA-MP	ASHOK KUMAR PATTANAIAK (A)
66	1821/2023 CRLA/857/2023	BANA @ BRAHMAND @ BRAHMANAND BAG-MP	JNYANANANDA PANDA
67	1822/2023 CRLA/857/2023	BANA @ BRAHMAND @ BRAHMANAND BAG-MP	JNYANANANDA PANDA
68	2341/2023 CRLMC/3028/2023	DR.PRADEEP KUMAR RATH-MP	
69	2342/2023 CRLMC/3344/2023	B.JANARDHANA RAO-MP	BIGYAN KUMAR SHARMA
70	2343/2023 CRLMC/1693/2021	BABUJAN@SK SABJAN-MP	KOUSIK ANANDA GURU
71	2344/2023 CRLMC/3345/2023	JANRAS TURUK-MP	ARIJEET MISHRA
72	2345/2023 CRLMC/3294/2023	RANJIT KUMAR PADHY@MILI PADHY-MP	SOUMYA RANJAN MOHANTY
73	2346/2023 CRLMC/3351/2023	DR. PARAMANDA ACHARYA-MP	MANOJ KUMAR MOHAPATRA
74	2347/2023 CRLMC/2795/2023	DEV KUMAR PANDA-MP	CHANDRAKANTA NAYAK
75	2348/2023 CRLMC/3359/2023	TIKERAM SAHU-MP	MANOJ KUMAR PANDA
76	2349/2023 CRLMC/3361/2023	ISTAR KHAN@PAPA@RASTAR KHAN-MP	AMULYA RATNA PANDA
77	2350/2023 CRLMC/3325/2023	SANGITA DALEI-MP	GYANA RANJAN MOHANTY
78	2351/2023 CRLMC/3362/2023	DHANRAJ REDDY-MP	RAMDAS ACHARY
79	2352/2023 CRLMC/3364/2023	LAMBODAR BEHERA-MP	SUMIT LAL
80	2353/2023 CRLMC/3365/2023	RINKU @ AMARESH NAYAK-MP	SATYA NARAYAN MISHRA 4
81	2354/2023 CRLMC/1694/2023	BIJAY BHARAT MOHAPATRA-MP	
82	2355/2023 CRLMC/3369/2023	PANKAJ AGARWALLA-MP	RAMESH AGARWAL
83	2356/2023 CRLMC/2826/2022	SUDHANSU SEKHAR JENA-MP	
84	2357/2023 CRLMC/3300/2023	PITAMBAR DAS-MP	PRANAYANEE DASMOHAPATRA
85	2358/2023 CRLMC/2623/2023	CHAITALI MUKHARJEE-MP	
86	2359/2023 CRLMC/2624/2023	CHAITALI MUKHARJEE-MP	
87	2360/2023 CRLMC/2625/2023	CHAITALI MUKHARJEE-MP	
88	4803/2023 WA/841/2023	GAURI SHANKAR PATTNAYAK-MP	RANJAN KUMAR ROUT
89	4804/2023	GAURI SHANKAR PATTNAYAK-MP	RANJAN KUMAR ROUT

90	WA/841/2023 4805/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
91	WA/1779/2023 4806/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
92	WA/1779/2023 4807/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
93	WA/1779/2023 4808/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
94	WA/1780/2023 4809/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
95	WA/1780/2023 4810/2023	REETU PATRA-MP	DURGESH NARAYAN RATH
96	WA/1781/2023 4811/2023	REETU PATRA-MP	DURGESH NARAYAN RATH
97	WA/1781/2023 4812/2023	REETU PATRA-MP	DURGESH NARAYAN RATH
98	WA/1781/2023 4813/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
99	WA/1782/2023 4814/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
100	WA/1782/2023 4815/2023	STATE OF ODISHA-MP	SASWAT DAS,A.G.A
101	WA/1782/2023 4816/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.S.C
102	WA/1783/2023 4817/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.S.C
103	WA/1783/2023 4818/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.S.C
104	WA/1783/2023 4819/2023	RADHASHYAM BARIK-MP	BINAYAK PRASAD MOHANTY
105	WA/1731/2023 4820/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.G.A
106	WA/1784/2023 4821/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.G.A
107	WA/1784/2023 4822/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.G.A
108	WA/1784/2023 4823/2023	GADADHARA BISWAL-MP	M/S SOUMYA MISHRA
109	WA/34/2015 4824/2023	BRAJA KISHORE PANIGRAHI-MP	SOUMYA MISHRA
110	WA/761/2023 4825/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.G.A
111	WA/1785/2023 4826/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.G.A
112	WA/1785/2023 4827/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.G.A
113	WA/1785/2023 4828/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.G.A
114	WA/1787/2023 4829/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.G.A
115	WA/1787/2023 4830/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.G.A
116	WA/1789/2023 4831/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.G.A
117	WA/1789/2023 4832/2023	SUBHADRA GIRLS HIGH SCHOOL, ITIPUR-MP	SUSANTA KUMAR DASH
118	WA/1790/2023 4833/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.G.A
119	WA/1789/2023 4834/2023	SUBHADRA GIRLS HIGH SCHOOL, ITIPUR-MP	SUSANTA KUMAR DASH
120	WA/1790/2023 4835/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.S.C
	WA/1791/2023		

121	4836/2023 WA/1791/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.S.C
122	4837/2023 WA/1791/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.S.C
123	4838/2023 WA/1792/2023	STATE OF ODISHA-MP	KARUNAKAR DAS,A.S.C
124	4839/2023 WA/1792/2023	STATE OF ODISHA-MP	KARUNAKAR DAS,A.S.C
125	4840/2023 WA/1792/2023	STATE OF ODISHA-MP	KARUNAKAR DAS,A.S.C
126	4841/2023 WA/1793/2023	STATE OF ODISHA-MP	PRASANNA KUMAR MOHANTY,A.S.C
127	4842/2023 WA/1793/2023	STATE OF ODISHA-MP	PRASANNA KUMAR MOHANTY,A.S.C
128	4843/2023 WA/1793/2023	STATE OF ODISHA-MP	PRASANNA KUMAR MOHANTY,A.S.C
129	4844/2023 WA/1794/2023	STATE OF ODISHA-MP	ABHINANDAN PRADHAN
130	4845/2023 WA/1794/2023	STATE OF ODISHA-MP	ABHINANDAN PRADHAN
131	4846/2023 WA/1795/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.G.A
132	4847/2023 WA/1795/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.G.A
133	4848/2023 WA/1795/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.G.A
134	11631/2023 WP(C)/2285/2023	PRAVAT KUMAR SAHOO-MP	
135	11632/2023 WP(C)/24260/2023	MALATI MARANDI-MP	ARJUNA CHARANA BEHERA
136	11633/2023 WP(C)/24261/2023	ARJUN KUMAR POLEI-MP	TUKUNA KUMAR MISHRA
137	11634/2023 WP(C)/24262/2023	SUDHANSU SEKHAR DAS-MP	BIKRAM KESHARI BAL
138	11635/2023 WP(C)/24263/2023	DEBABALA DEVI-MP	KALPATARU ROUT
139	11636/2023 WP(C)/24066/2023	AAKASH KUMAR AGRAWAL-MP	BIPLAB MOHANTY
140	11637/2023 WP(C)/15808/2015	ODISHA STATE LEGAL SERVICES AUTHORITY-MP	M/S.SAURJYA KANTA PADHI
141	11638/2023 WP(C)/24271/2023	UMESH AGRAWAL-MP	ALOK KUMAR PANDA
142	11639/2023 WP(C)/24272/2023	BIJAY KUMAR AGRAWAL-MP	ALOK KUMAR PANDA
143	11640/2023 WP(C)/24276/2023	SURESH KUMAR KATARUKA-MP	SUBHASISH DAS
144	11641/2023 WP(C)/24277/2023	THE GOPAL GOSALA, BARGARH-MP	SUBHASISH DAS
145	11642/2023 WP(C)/24278/2023	NAGABATHULA RAMJEE-MP	DEBARAJ MOHANTY
146	11643/2023 WP(C)/24279/2023	MANJARI DEVI AGRAWAL-MP	SUBHASISH DAS
147	11644/2023 WP(C)/24280/2023	KISHORE KUMAR AGRAWAL-MP	MAHESWAR MOHANTY
148	11645/2023 WP(C)/24282/2023	BAIJANATH AGRAWAL-MP	SUBHASISH DAS
149	11646/2023 WP(C)/1695/2022	ASHOK KUMAR DASH-MP	J.K.MISHRA 2
150	11647/2023 WP(C)/22892/2023	ARAKHITA BEHERA-MP	NIRANJAN LENKA
151	11648/2023 WP(C)/24284/2023	BANWARI LAL KATARUKA-MP	SUBHASISH DAS
152	11649/2023	AMULYA GAUDA-MP	SUKANTA KUMAR DALAI

	WP(C)/24285/2023		
153	11650/2023	PREM CHAND AGRAWAL-MP	SUBHASISH DAS
	WP(C)/24286/2023		
154	11651/2023	KSHETRA MOHAN SETHI-MP	TANMAY MISHRA
	WP(C)/24288/2023		
155	11652/2023	CHAITANYA MALLIK-MP	TANMAY MISHRA
	WP(C)/24290/2023		
156	11653/2023	SURESH KUMAR KEJRIWAL-MP	SUBHASISH DAS
	WP(C)/24292/2023		
157	11655/2023	NIRAJ KUMAR KANSAL-MP	SUBHASISH DAS
	WP(C)/24293/2023		
158	11656/2023	DIPIKA ORAM-MP	SUBHADUTTA ROUSTRAY
	WP(C)/24295/2023		
159	11657/2023	GHANSHYAM AGRAWAL-MP	SUBHASISH DAS
	WP(C)/24296/2023		
160	11659/2023	KASTURI KANCHANA BALA SWAIN-MP	GAGAN BIHARI SINGH
	WP(C)/23745/2023		
161	11660/2023	SURESH KUMAR KATARUKA-MP	SUBHASISH DAS
	WP(C)/24299/2023		
162	11661/2023	BUDHIRAM JENA-MP	SUKANTA KUMAR DALAI
	WP(C)/24300/2023		
163	11663/2023	BISWAMOHAN PATNAIK-MP	MR.SUBIR PALIT,SUDHANSHU SEKHAR PRATAP
	WP(C)/13720/2023		
164	11665/2023	ABHINNA SUNDARAYA-MP	NIHAL RATH
	WP(C)/24307/2023		
165	11666/2023	TURELU SHYAM SUNDAR-MP	BIPIN KUMAR NAYAK
	WP(C)/15163/2022		
166	11667/2023	TURELU SHYAM SUNDAR-MP	BIPIN KUMAR NAYAK
	WP(C)/22644/2022		
167	11668/2023	JEETENDRA SABAR-MP	BIPIN KUMAR NAYAK
	WP(C)/3070/2023		
168	11669/2023	SARASWATI PAIK-MP	BIPIN KUMAR NAYAK
	WP(C)/18158/2022		
169	11670/2023	TARA PRASAD MOHANTY-MP	BIPIN KUMAR NAYAK
	WP(C)/18159/2022		
170	11671/2023	GANESWAR BHUYAN-MP	BIPIN KUMAR NAYAK
	WP(C)/18161/2022		
171	11672/2023	KONCHADA PRATAP KUMAR-MP	BIPIN KUMAR NAYAK
	WP(C)/18163/2022		
172	11673/2023	DAVIDA RAITA-MP	BIPIN KUMAR NAYAK
	WP(C)/18165/2022		
173	11674/2023	SUBHASINI KUMARI PALO-MP	BIPIN KUMAR NAYAK
	WP(C)/18522/2022		
174	11675/2023	BICHITRANANDA BHOI-MP	NIHAL RATH
	WP(C)/24309/2023		
175	11676/2023	M/S. NILAKANTHA ENTERPRISES, DHENKANAL-MP	AVIJIT PATNAIK
	WP(C)/24310/2023		
176	11677/2023	M/S P.M.CONTRACTORS PVT. LTD., BBSR-MP	KANANBALA ROY CHOUDHURY
	WP(C)/24228/2023		
177	11680/2023	ADITYA MISHRA-MP	TUSHAR KANTA NAYAK
	WP(C)/12351/2022		
178	11681/2023	GOVIND PRASAD CHHAPADIA-MP	SOUMYA MISHRA
	WP(C)/24315/2023		
179	11682/2023	M/S. CHANDAN SECURITY SERVICES, CUTTACK-MP	MANOJ KUMAR MOHANTY
	WP(C)/24316/2023		
180	11683/2023	M/S. ALUMINIUM AND STEEL AGENCY, BBSR-MP	KANANBALA ROY CHOUDHURY
	WP(C)/24318/2023		
181	11685/2023	GOPINATH SAHU-MP	M/S.S.J.PRADHAN
	WP(C)/26329/2017		
182	11686/2023	M/S. FAYAJ INFRA TECH PVT. LTD. BBSR-MP	KANANBALA ROY CHOUDHURY
	WP(C)/24319/2023		
183	11687/2023	GOPINATH SAHU-MP	M/S.S.J.PRADHAN
	WP(C)/3324/2019		

184	11688/2023 WP(C)/26328/2017	GOPINATH SAHU-MP	M/S.S.J.PRADHAN
185	11690/2023 WP(C)/32926/2021	HAJRATH KHAN-MP	SHASHI BHUSAN JENA
186	11691/2023 WP(C)/2734/2022	CHITARANJAN BHOI-MP	SHASHI BHUSAN JENA
187	11693/2023 WP(C)/1425/2022	PRAVAKAR TRIPATHY-MP	SANJEEV UDGATA
188	11694/2023 WP(C)/24339/2023	KUNA GOCHAYAT-MP	SUNIL KUMAR PANDA
189	11696/2023 WP(C)/24341/2023	SHANTILATA DEVI @ SHANTILATA MOHAPATRA-MP	BIDESH RANJAN BEHERA
190	11698/2023 WP(C)/28489/2022	RAJENDRA KUMAR JENA-MP	SATYARANJAN MOHAPATRA
191	11699/2023 WP(C)/24349/2023	PADMA LOCHAN PRADHAN-MP	NILAMADHAB SARKAR
192	11700/2023 WP(C)/24355/2023	MADHAB CHANDRA ROUL-MP	SOUGAT DASH
193	11701/2023 WP(C)/20832/2022	AJAY KUMAR JENA-MP	GYANARANJAN SETHI
194	11702/2023 WP(C)/24360/2023	BHUMI SAHU-MP	DR. KEDARNATH TRIPAHTY
195	11703/2023 WP(C)/24365/2023	BIJAY KUMAR AGRAWAL-MP	AMIT PRASAD BOSE
196	11705/2023 WP(C)/24367/2023	MANOJ LATH-MP	AMIT PRASAD BOSE
197	11706/2023 WP(C)/24369/2023	PREM CHAND AGRAWAL-MP	AMIT PRASAD BOSE
198	11707/2023 WP(C)/24372/2023	BAJRANGLAL AGRAWAL-MP	AMIT PRASAD BOSE
199	11708/2023 WP(C)/24371/2023	SHYAMLAL AGRAWAL-MP	AMIT PRASAD BOSE
200	11710/2023 WP(C)/24374/2023	GENERAL MANAGER, MAHANADI COALFILEDS LTD., BASINDHARA	ANAND KUMAR MISHRA
201	11711/2023 WP(C)/24375/2023	SUBAS CHANDA-MP	SATYAJIT PATTANAIAK
202	11712/2023 WP(C)/24376/2023	TIRUPATI PANIGRAHI-MP	AMITAV BAGCHI
203	11713/2023 WP(C)/8848/2023	NARENDRA KUMAR SARANGI-MP	PRASANTA KISHORE RAY
204	11714/2023 WP(C)/18088/2022	UPENDRANATH JENA-MP	
205	11715/2023 WP(C)/15141/2019	RUDRA PRATAP LENKA-MP	
206	11716/2023 WP(C)/24370/2023	SWAPNAJIT MOHAPATRA-MP	GOPINATH MISHRA
207	11717/2023 WP(C)/24380/2023	M.BIMALA-MP	SATYA RANJAN PATI
208	11718/2023 WP(C)/24383/2023	SAKUNTALA KABU-MP	MANMAYA KUMAR DASH
209	11719/2023 WP(C)/24383/2023	SAKUNTALA KABU-MP	MANMAYA KUMAR DASH
210	11720/2023 WP(C)/24387/2023	M/S S.C.VARGHESE AND CO., ROURKELA-MP	SOUMENDRA PATTANAIAK
211	11721/2023 WP(C)/24388/2023	POKAN PATRA-MP	SUBASH CHANDRA PUSPALAKA
212	11722/2023 WP(C)/24390/2023	UGRASEN PATEL-MP	MOHENDRA KUMAR MOHAPATRO
213	11723/2023 WP(C)/24392/2023	BASANTA KUMAR SAHOO-MP	SUBASH CHANDRA PUSPALAKA
214	11724/2023 WP(C)/21195/2023	DIBAKAR SAHOO-MP	
215	11725/2023	EXECUTIVE ENGINEERELECT.CESU-MP	SURESH CHANDRA DASH

216	WP(C)/21306/2016 11726/2023	PRADIPTA KUMAR SARANGI-MP	SARAT CHANDRA MEKAP
217	WP(C)/24394/2023 11727/2023	EXECUTIVE ENGINEERELECT.CESU-MP	
218	WP(C)/21306/2016 11728/2023	PURNANANDA SAHOO-MP	SUBASH CHANDRA PUSPALAKA
219	WP(C)/24395/2023 11729/2023	SITA SAHOO-MP	
220	WP(C)/14177/2023 11730/2023	ANJALI PRABHA PANDA-MP	LAXMIKANTA MOHANTY
221	WP(C)/4623/2023 11731/2023	DURGA CHARAN BEHERA-MP	PRABIR KUMAR RAY
222	WP(C)/24397/2023 11732/2023	PUSPALATA SAMANTARAY-MP	SUSHANTA KUMAR PRADHAN
223	WP(C)/24399/2023 11733/2023	PUSPALATA SAMANTARAY-MP	SUSHANTA KUMAR PRADHAN
224	WP(C)/24399/2023 11734/2023	PUROSTAM NAYAK-MP	BIBEKANANDA BHUYAN
225	WP(C)/24401/2023 11735/2023	PRABIR KUMAR MUDULI-MP	SOHAN MISHRA
226	WP(C)/24403/2023 11736/2023	DIPTIMAYEE DAS-MP	SUBASH CH. BAIRIGANJAN
227	WP(C)/24408/2023 11737/2023	SANJUKTA HOTA-MP	
228	WP(C)/22814/2023 11738/2023	KALYANI KUMARI MISHRA-MP	AMITAV DAS
229	WP(C)/24418/2023 11739/2023	SURENDRA MAHARANA-MP	BIJAYA KUMAR PATTANAIK
230	WP(C)/24420/2023 11740/2023	NIMAKANTA ROUTH-MP	BIJAYA KUMAR PATTANAIK
231	WP(C)/24422/2023 11741/2023	HRUDANANDA BEHERA-MP	SUBASH CHANDRA PUSPALAKA
232	WP(C)/24437/2023 11742/2023	M/S.GANANATH HOMEO MISCELLANY, KORAPUT-MP	BASUDEV MISHRA
233	WP(C)/14684/2022 11743/2023	RANGADHAR PRADHAN-MP	SATYA SMRUTI MOHANTY
234	WP(C)/24438/2023 11744/2023	ASMA KHATUN-MP	PRASANTA KUMAR SATAPATHY
235	WP(C)/24442/2023 11745/2023	HADIBANDHU BEHERA-MP	NIROD KUMAR SAHU
236	WP(C)/24441/2023 11746/2023	SANTOSH CHANDRA DEO @ MANASINGHA BHRAMARBAR RAY-MP	
237	WP(C)/1631/2022 11747/2023	SANTOSH CHANDRA DEO @ MANASINGH BHRAMARBAR RAY-MP	
238	WP(C)/1671/2022 11748/2023	M/S. SITARAM RICE MILL, GANJAM-MP	AMITAV TRIPATHY
239	WP(C)/24453/2023 11749/2023	GNYANENDRA PRASAD ROUTH-MP	SATYA PRAKASH NATH
240	WP(C)/15558/2022 11750/2023	REXON STRIPS LTD. SUNDARGARH-MP	ARNAV BEHERA
241	WP(C)/24461/2023 11751/2023	M/S. BRIGHT HUMAN ACTION AND VOICE, BHINGARPUR	MR.MI NARAYAN RAYATSINGH
242	WP(C)/24464/2023 11752/2023	AJIT KUMAR TULA @ TULO-MP	SARBESWAR SAHOO
243	WP(C)/24465/2023 11753/2023	M/S CHANDAN SECURITY SERVICES, CUTTACK-MP	MANOJ KUMAR MOHANTY
244	WP(C)/24468/2023 11754/2023	ANJANA MALLICK-MP	SUJATA JENA
	WP(C)/24469/2023		